



**STANDING COMMITTEE ON AGRICULTURE
(2019-2020)**

SEVENTEENTH LOK SABHA

**MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(DEPARTMENT OF FISHERIES)**

'DEMANDS FOR GRANTS (2020-21)'

TWELFTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
March 2020/Phalguna,1941 (Saka)**

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(2019-2020)

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MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(DEPARTMENT OF FISHERIES)

DEMANDS FOR GRANTS (2020-2021)

Presented to Lok Sabha on	13.03.2020
Laid on the Table of Rajya Sabha on	13.03.2020



LOK SABHA SECRETARIAT
NEW DELHI
MARCH 2020/PHALGUNA, 1941 (SAKA)

COA No. 409

Price : Rs.

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Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha
(Fourteenth Edition) and Printed by

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**COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE
(2019-20)**

**SHRI PARVATAGOUDA CHANDANAGOUDA GADDIGOUDAR
- CHAIRPERSON**

MEMBERS

LOK SABHA

2. Shri Afzal Ansari
3. Shri Horen Sing Bey
4. Shri Devendra Singh 'Bhole'
5. Shri A. Ganeshamurthi
6. Shri Kanakmal Katara
7. Shri Abu Taher Khan
8. Shri Bhagwanth Khuba
9. Dr. Amol Ramsing Kolhe
10. Shri Mohan Mandavi
11. Shri Devji Mansingram Patel
12. Smt. Shardaben Anilbhai Patel
13. Shri Bheemrao Baswanthrao Patil
14. Smt. Navneet Ravi Rana
15. Shri Vinayak Bhaurao Raut
16. Shri Pocha Brahmananda Reddy
17. Shri Mohammad Sadique
18. Shri Virendra Singh
19. Shri V.K. Sreekandan
20. Shri Mulayam Singh Yadav
21. Shri Ram Kripal Yadav

RAJYA SABHA

22. Shri Partap Singh Bajwa
23. Sardar Sukhdev Singh Dhindsa
24. Shri Narayan Rane
25. Shri Kailash Soni
26. Shri Ram Nath Thakur
27. Shri Vaiko
28. Shri R. Vaithilingam
29. Smt. Chhaya Verma
30. Dr. Chandrapal Singh Yadav
31. Shri Harnath Singh Yadav

(iii)

SECRETARIAT

- | | | | |
|----|---------------------|---|-------------------|
| 1. | Shri Shiv Kumar | - | Joint Secretary |
| 2. | Smt. B Visala | - | Director |
| 3. | Shri Sumesh Kumar | - | Deputy Secretary |
| 4. | Shri Nagender Singh | - | Committee Officer |

INTRODUCTION

I, the Chairperson, Standing Committee on Agriculture, having been authorized by the Committee to submit the Report on their behalf, present this Twelfth Report on the Demands for Grants (2020-2021) of the Ministry of Fisheries, Animal Husbandry (Department of Fisheries).

2. The Committee under Rule 331E(1)(a) of the Rules of Procedure and Conduct of Business in Lok Sabha considered the Demands for Grants (2020-21) of the Department of Fisheries, which were laid on the table of the House on 11.02.2020. The Committee took evidence of the representatives of the Department of Fisheries at their Sitting held on 19 February, 2020. The Report was considered and adopted by the Committee at their Sitting held on 12 March, 2020.

3. For facility of reference and convenience, the Recommendations / Observations of the Committee have been printed in bold letters in Part-II of the Report.

4. The Committee wish to express their thanks to the Officers of the Ministry of Fisheries, Animal Husbandry (Department of Fisheries) for appearing before the Committee and furnishing the information that they desired in connection with the examination of Demands for Grants of the Department.

5. The Committee would also like to place on record their deep sense of appreciation for the invaluable assistance rendered to them by the Officials of Lok Sabha Secretariat attached to the Committee.

NEW DELHI;
12 MARCH, 2020
22 PHALGUNA, 1941 (Saka)

SHRI P. C. GADDIGOUDAR
Chairperson,
Standing Committee on Agriculture

ABBREVIATIONS

BE	-	Budget Estimates
CAA	-	Coastal Aquaculture Authority
CAMC	-	Central Approval and Monitoring Committee
CCEA	-	Cabinet Committee on Economic Affairs
CICEF	-	Central Institute of Coastal Engineering for Fishery
CIFNET	-	Central Institute of Fisheries Nautical and Engineering Training
CSS	-	Centrally Sponsored Scheme
DLC	-	District Level Committees
DoF	-	Department of Fisheries
EEs	-	Eligible Entities
EEZ	-	Exclusive Economic Zone
EFC	-	Expenditure Finance Committee
FAO	-	Food Agriculture Organization
FFPOs/Cs	-	Fish Farmers Producer Organizations/Companies
FIDF	-	Fisheries and Aquaculture Infrastructure Development Fund
FISHCOPFED	-	National Federation of Fishers Cooperatives Ltd.
FSI	-	Fishery Survey of India
GDP	-	Gross Domestic Report
GoI	-	Government of India
GVA	-	Gross Value Added
IOTC	-	Indian Ocean Tuna Commission
KCC	-	Kisan Credit Card
MCS	-	Monitoring Control and Surveillance
MMT	-	million metric tonnes
NABARD	-	National Bank for Agriculture and Rural Development
NFDB	-	National Fisheries Development Board
NIC	-	National Informatics Centre
NIFPHATT	-	National Institute of Fisheries Post Harvest Technology and Training
NLEs	-	Nodal Loaning Entities
PMMSY	-	Pradhan Mantri Matsya Sampada Yojana
PMSBY	-	Pradhan Mantri Suraksha Bima Yojana
RAS	-	Re-circulatory aquaculture system
RE	-	Revised Estimates
SCSP	-	Scheduled Castes Sub-Plan
SLCs	-	State Level Committees
TSP	-	Tribal Sub-Plan

CHAPTER- I

INTRODUCTION

1.1 Fisheries remain an important source of food, nutrition, employment and income in India. The Sector provides livelihood to about 16 million fishers and fish farmers at the primary level and almost twice the number along the value chain. Recognizing the importance of the sector, an independent Department of Fisheries was created in 2019 to provide sustained and focused attention towards the development of Fisheries Sector.

1.2 The Sector has been showing a steady growth in the total GVA and accounts for 6.58 per cent of GDP from agriculture, forestry and fishing. The fish production in India has registered an average annual growth rate of more than 7 per cent in the recent years. The Sector has been one of the major contributors of foreign exchange earnings with India being one of the leading seafood exporting nations in the world. During 2018-19, export of marine products stood at 13,92,559 metric tonnes and valued at Rs. 46,589 crore. USA and South East Asia are the major export markets for Indian seafood with a share of 34.81 per cent and 22.67 per cent respectively. India has rich and diverse fisheries resources. The Marine Fisheries Resources are spread along the country's vast coastline and 2.02 million square km Exclusive Economic Zone (EEZ) and 0.53 million sq.km Continental Shelf Area. The Inland Resources are in the form of rivers and canals (1.95 lakh km), floodplain lakes (8.12 lakh hectares), ponds and tanks (24.1 lakh hectares), reservoirs (31.5 lakh hectares), brackish water (12.4 lakh hectares), saline/ alkaline affected areas (12 lakh hectares), etc.

1.3 The total fish production in the country stood at 13.42 million metric tonnes (provisional) during 2018-19. Of this, the Marine Fisheries contributed 3.71 million metric tonnes and the Inland Fisheries contributed 9.71 million metric tonnes. During 2018-19, 71 per cent of Marine Fisheries potential and 58 per cent of the Inland Fisheries potential have been harnessed.

A. ANALYSIS OF DEMAND FOR GRANTS 2020-21

1.4 Demand No.19 pertaining to Department of Fisheries (Ministry of Fisheries, Animal Husbandry and Dairying) for the year 2020-21 was laid on the table of Lok Sabha on 11.02.2020. The Major Head wise Allocation proposed for 2020-21 are as follows:-

Major head wise Budget allocation and expenditure during 2018-19 to 2020-21 (Rs. In Lakh)									
Expenditure under the Plan Schemes of Fisheries Division for the year 2019-20, As on 11.02.2020									
Name of the Scheme (as per Demand Book) SCHEME + INSTITUTES (PLAN+Non-Plan)	Major Head	2018-19			2019-20			2020-21	
		BE	RE	AE	BE	RE	AE	BE	
Blue Revolution Components									
1	Blue Revolution Integrated Development and Management of Fisheries	2405	1074.00	475.00	498.16	1713.00	413.00		480.00
		Pro Series	15.00	22.00	6.1599	20.00	1.00		20
		GAG	1059.00	453.00	492.00	1693.00	412.00	305.09	460.00
		2405 (SCSP)	1899.00	81.00	21.642	1500.00	40.00		80
		2405 (ST)	983.00	43.00	43.00	600.00	10.00		40.00
		2552	5211.00	3555.00	3555.00	4114.00	4064.00	4031.87	4100.00
		2552 (SCSP)	735.00	745.00	745.00	913.00	827.00	776.58	900.00
		2552 (ST)	381.00	860.00	860.00	473.00	685.00	472.69	600.00
		3601	40304.00	32316.00	33836.19	34012.00	27870.00	27151.52	35100.00
		3601 (SCSP)	7939.00	7233.00	5239.00	7200.00	6300.00	1524.55	6800.00
		3601 (TSP)	4183.00	3300.00	2200.00	3300.00	3541.00	3440.51	3200.00
		3602	412.00	1027.00	1027.00	768.00	900.00	140.00	2500.00
		3602 (SCSP)	92.00	241.00	373.00	171.00	330.00		1500.00
		3602 (ST)	48.00	124.00	48.00	236.00	20.00		700.00
		Total	63261.00	50000.00	48445.98	55000.00	45000.00	37842.80	56000.00
1.1	National Fisheries Development Board (NFDB)	2405	499.00	6450.00	6612.00	5259.00	5259.00	5259.00	4955.00
		OAE	5.00	5.00	5.00	3.00	3.00	3.00	500.00
		GAG	24.00	5537.00	5699.00	4677.00	4677.00	4677.00	3655.00
		GAS	470.00	908.00	908.00	579.00	579.00	579.00	800.00
		2405 (SCSP)	0.00	1700.00	1700.00	1328.00	1328.00	1328.00	1320.00
		2405 (TSP)		849.00	849.00	688.00	688.00	688.00	700.00
		2552	1.00	1001.00	1001.00	800.00	800.00	800.00	775.00
		Total	500.00	10000.00	10162.00	8075.00	8075.00	8075.00	7750.00
1.2	Directorate of Aquatic Animal Health and Quarantine	2405				4.15	3.00	0.00	
		4405				300.00	300.00	300.00	
		Total				304.15	303.00	300.00	
1.3	National Institute of Fisheries Post Harvest Technology and Training (NIPHATT)	2405				1093.69	906.25	745.38	
		4405				313.25	312.45	29.13	
		Total				1406.94	1218.70	774.51	
1.4	Fishery Survey of India(FSI)	2405				8552.27	8471.77	6892.68	
		4405				613.00	611.00	213.45	
		Total				9165.27	9082.77	7106.13	
1.5	Central Institute of Coastal Engineering For Fishery (CICEF)	2405				472.64	453.25	317.96	
		4405				20.50	20.50	0.00	
		Total				493.14	473.75	317.96	
1.6	Central Institute of Fisheries, Nautical & Engineering Training (CIFNET)	2405				2410.25	2698.73	2127.92	
		4405				170.25	173.05	16.29	
		Total				2580.50	2871.78	2144.21	
	Assistance to Fisheries Institutes	2405	7897.00	8796.00	8705.06	12533.00	12533.00	10083.94	12984.00
		4405	1587.00	470.00	239.329	1417.00	1417.00	558.87	1916.00
		Total	9484.00	9266.00	8944.389	13950.00	13950.00	10642.81	14900.00
2	Other Than Blue Revolution Components								
2.1	Fisheries and	2405(OAE)				20.00	0.00		25.00

	Aquaculture Infrastructure Development Fund	Pro Series				20.00	0.00		25.00
		2405 (GAG)	672.00	68.00	68.00	621.00	525.00		631.00
		2405 (SCSP)	150.00	14.50	14.50	160.00	0.00		100.00
		2405 (ST)	77.00	7.00	7.00	77.00	0.00		50.00
		2552	74.00	7.60	7.60	74.00	0.00		100.00
		2552 (SCSP)	17.00	1.70	1.70	17.00	0.00		9.00
		2552 (ST)	9.00	0.90	0.90	9.00	0.00		10.00
		3601	1.00	0.30	0.00	2.00	0.00		50.00
		Total	1000.00	100.00	99.70	1000.00	525.00	0.00	1000.00
2.2	Coastal Aquaculture Authority	2405 (GAG)	210.00	210.00	210.00	235.00	235.00	117.00	235.00
		2405 (GAS)	190.00	190.00	190.00	215.00	215.00	107.00	215.00
		Total	400.00	400.00	400.00	450.00	450.00	224.00	450.00
3	Package for replacement of Fishing vessels seized by Pakistan	2405	100.00	392.00	392.00	0.00	0.00	0.00	0.00
	GRAND TOTAL (I + II) (SCHEMES + INSTITUTES)		74745.00	70158.00	68444.07	78475.00	68000.00	56784.61	80100.00
4	Secretariate Economic services		0.00	0.00	0.00	2000.00	2000.00	749.18	2400.00
	GRAND TOTAL		74745.00	70158.00	68444.07	80475.00	70000.00	57533.79	82500.00

1.5 When asked by the Committee to submit Percentage increase/decrease in various Heads during the last three years, the Department submitted:-

(Rs. in crore)

Sector	2017-18(Scheme+ Non scheme)		2018-19(Scheme+ Non scheme)		2019-20*(Scheme+ Non scheme)		2020-21	% increase/decrease over previous year
	BE	RE	BE	RE	BE	RE	BE	
i	ii	iii	iv	v	vi	vii	viii	ix
Blue Revolution: Integrated Development and Management of fisheries	400.7	301.7	632.6	500	550	450	560	1.81%
National Fisheries Development Board (NFDB)	9	9	5	100	80.75	80.8	77.5	(-4.19)%
Assistance to fisheries institute	139.4	88	94.84	92.66	139.5	140	149	6.81%
Coastal Aquaculture Authority	4	3.5	4	4	4.5	4.5	4.5	0%
Fisheries and Aquaculture Infrastructure Development Fund(FIDF)	-	-	10	1	10	5.25	10	0%
Package for replacement of fishing vessel seized by Pakistan	0.1	0.1	1	3.92	0	0	0	0%
Secretariat & Economic Services	-	-	-	-	20	20	24	20%
Grand Total	553.2	402.3	747.5	701.6	804.8	700	825	2.51%

1.6 On being asked by the Committee to furnish the details and the proportion of Budgetary Allocations made in favor of the Department out of the total budget of the Government of India during the last three financial years and their comparison with other important Ministries/Departments, the Department submitted the following details:-

Table No. 3:

Budgetary Outlay of Select Departments (Rs. In crores)						
Total Central Budgetary Outlay of the Government of India	Particulars	2015-16	2016-17	2017-18	2018-19	2019-20
			1777477	1978060	2146735	2442213
Ministries/Departments		2015-16	2016-2017	2017-18	2018-19	2019-20
Department of Fisheries	Amount (Budgetary Outlay)	331.17	575.34	553.13	747.45	804.75
	Percentage of Total Central Budgetary Outlay	0.02%	0.03%	0.03%	0.03%	0.03%
Department of Animal Husbandry and Dairying	Amount (Budgetary Outlay)	1585.43	1881.51	2371.00	3100	2932.25
	Percentage of Total Central Budgetary Outlay	0.09%	0.10%	0.11%	0.13%	0.11%
Department of Agriculture, Cooperation and Farmers' Welfare	Amount (Budgetary Outlay)	17004.35	35983.69	41855	46700	130485.21
	Percentage of Total Central Budgetary Outlay	0.96%	1.82%	1.95%	1.91%	4.68%
Department of Agricultural Research and Education	Amount (Budgetary Outlay)	6320.00	6620	6800.00	7800	8078.76
	Percentage of Total Central Budgetary Outlay	0.36%	0.33%	0.32%	0.32%	0.29%
Department of Food and Public Distribution	Amount (Budgetary Outlay)	125212.00	140150.00	150504.69	174159.1	192240.39
	Percentage of Total Central Budgetary Outlay	7.04%	7.09%	7.01%	7.13%	6.90%
Ministry of Food Processing Industries	Amount (Budgetary Outlay)	505.51	636.02	800	1400	1196.6
	Percentage of Total Central Budgetary Outlay	0.03%	0.03%	0.04%	0.06%	0.04%
Ministry/ Department of Drinking Water and Sanitation	Amount (Budgetary Outlay)	6243.87	14009.7	20010.79	22356.6	20016.34
	Percentage of Total Central Budgetary Outlay	0.35%	0.71%	0.93%	0.92%	0.72%
Department of Water Resources, River Development and Ganga Rejuvenation	Amount (Budgetary Outlay)	4232.43	6201.21	6887.00	8860	8245.25
	Percentage of Total Central Budgetary Outlay	0.24%	0.31%	0.32%	0.36%	0.30%
Ministry of Women and Child Development	Amount (Budgetary Outlay)	10382.40	17408.12	22094.67	24700	29164.9
	Percentage of Total Central Budgetary Outlay	0.58%	0.88%	1.03%	1.01%	1.05%

1.7 Asked to furnish details of funds proposed, allocated and Expenditure incurred during the years 2017-18 to 2020-21, the Department submitted:-

Fund allocated and Expenditure during the years 2017-18 to 2020-21

Year	Name of Schemes	(Rs. In crore)		
		Proposed by the Department	Funds allocated by Ministry of Finance (BE)	Expenditure made by the Department
2017-18	Blue Revolution	447.04	400.73	321.45
	National Fisheries Development Board	172.96	9.00	13.99
	Assistance to Fisheries Institute	171.31	139.40	83.27
2018-19	Blue Revolution	1000.70	632.61	484.16
	National Fisheries Development Board	561.58	5.00	101.62
	Assistance to fisheries institute	403.50	94.84	89.01
2019-20	Blue Revolution	1038.84	550.00	377.27*
	National Fisheries Development Board	200.00	80.75	80.75
	FIDF	15.00	10.00	0.00*
	Assistance to fisheries institute	284.24	139.50	105.09*

2020-21	Blue Revolution	1030.00	560.00	
	National Fisheries Development Board	232.30	77.50	
	FIDF	15.00	10.00	
	Assistance to fisheries institute	272.92	149.00	

*Expenditure as on date (20.01.2020)

1.8 On the query of the Committee regarding funds required for Fisheries Sector, the representative of the Department during evidence submitted:-

"सर, मैं थोड़ा सा कम्पेयर करना चाहूंगी। किसान के पास जमीन होती है। कुछ किसानों के पास जमीन होती है और कुछ के पास जमीन नहीं होती है। हमारे मछुआरों के पास कोई जमीन नहीं होती है। आज भारत में अगर कोई सबसे गरीब व्यक्ति है तो वह मछुआरा है। अगर आप उनके गांवों में जाएंगे, आप देखेंगे कि उनके पास सिवाय अपनी नेट और स्किल के, कुछ नहीं होता है। अगर कोई बोट होती है तो वह आर्टिजनल-ट्रेडिशनल बोट होती है, जिसे चार-पांच मछुआरे शेयर करते हैं। इसलिए इन गरीब लोगों को सपोर्ट की जरूरत होती है।"

1.9 Further on the query of funds required to harness the full potential of Fisheries Sector, the representatives of the Department during evidence Submitted: -

महोदय, इसके लिए हमें भारत सरकार की ओर से 27 हजार करोड़ रुपये की जरूरत है कि हम 20 मिलियन टन तक निकाल सकें, क्योंकि हमारी 20 मिलियन टन की ही डिमांड है और डिमांड से ज्यादा नहीं निकाल सकते हैं।

1.10 When asked about the reason for considerable difference between the huge funds proposed by the Department for its various Schemes/Components like Blue Revolution, National Fisheries Development Board and Assistance to Fisheries Institutes and the funds allocated as well as meager expenditure made from the amount allocated and whether this has not affected the working of the Department, the Department in its reply stated:-

"Due to the reduction of budgetary allocation against the proposed demand, implementation of the CSS-Blue Revolution: Integrated Development and Management of Fisheries, activities of the National Fisheries Development Board and Assistance to Fisheries Institutes have been affected. The demands of the States/UTs received under the CSS have not been met in full, which is leading to progressive increase of committed liability in every subsequent year. Similarly, the activities of the NFDB were restricted to the actual budget allocation made and the funds requirements for some of the Fisheries Institutes namely FSI and CIFNET were also not met in full. The reduction of annual budget has compelled the fisheries institutes, especially FSI to reduce its mandated days out

at sea for resource surveys, reducing the operation of survey vessels due to non-compliance of statutory dry docking of resource survey vessels and delay in settlement of dry docking bills etc."

1.11 When asked by the Committee about reasons for less expenditure for Assistance to Fisheries Institutes for the year 2017-18, 2018-19 and 2019-20, the Department in its reply stated:-

"There have been no cases of less expenditure of the Institutes during the years 2017-18 onwards. The expenditure made by the Institutes were 94.59%, 96.53% and 76.29% (as on January, 2020) during the year 2017-18, 2018-19 and 2019-20 respectively. In fact, the Institutes have been demanding more funds towards furthering their activities and complete in full the mandated and assigned works."

1.12 On being specially asked about the plans of the Department to ensure effective utilization of funds allocated to various Fisheries Institutes, the Department in its reply stated:-

"The Fisheries Institutes under the Department of Fisheries have been utilizing the allocated funds for carrying out their mandated activities to extent of funds allocated. The Department will review the activities of the Fisheries Institutes at regular intervals to ensure effective utilization of funds allocated to them. Apart from carrying out the mandated activities of the Institutes in a professional and dedicated manner, strengthening the infrastructure facilities and capacity building of the Institutes are also planned to utilize the funds allocated during the forthcoming financial years."

B. FUND SURRENDERED

1.13 On being enquired by the Committee about the funds surrendered by the Department of Fisheries during the year 2018-19 and 2019-20 and the Scheme wise details of percentage utilization as against Budgetary Allocation, the Department submitted:-

"The Department has been implementing an umbrella Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries for development of fisheries in the country. Besides, National Fisheries Development Board (NFDB) also supports the need based

fisheries developmental activities in accordance and within the ambit of the CSS. The Development of Fisheries has been making concerted efforts to utilize the fund allocated to the fullest level. The Department neither surrendered any funds during 2018-19 and 2019-20 nor had proposed any surrender during these financial years under the CSS Blue Revolution: Integrated Development and Management of Fisheries as well as NFDB as may be seen from the details of the Year-wise Budgetary allocation and its utilization furnished:

(Rs. in Crores)					
S.No.	Year	BE	RE	Expenditure	Percentage utilization w.r.t. RE
A.	Centrally Sponsored Scheme(CSS) on Blue Revolution: Integrated Development and Management of Fisheries				
1	2018-19	632.61	500.00	484.16	96.84
2	2019-20	550.00	450.00	378.42	84.10*
A.	National Fisheries Development Board				
1	2018-19	5.00	100.00	101.62	101.62
2	2019-20	80.75	80.75	80.75	100

*As on date

C. SUPPLEMENTARY DFGS

1.14 The Committee desired to know the provisions made for Supplementary Demands during year 2018-19 and 2019-20 including Scheme-wise details, the Department submitted:-

Yes, the Department of Fisheries had made provisions for Supplementary Demands during the year 2018-19 and 2019-20. The details are as below:

Name of the Scheme	2018-19	2019-20 (Rs. in Crore)
National Fisheries Development Board	125.00	0.00
Package for replacement of Fishing vessels seized by Pakistan	2.92	0.00
Blue Revolution	0.00	2.12*
Total	127.92	2.12

*Proposed for token supplementary of Rs. 1.00 lakh in the final batch of supplementary demand.

D. RE- APPROPRIATION OF FUNDS

1.15 On being asked by the Committee about re-appropriation of funds between Schemes/Programmes during 2018-19 and 2019-20 along with reasons therefor, the Department submitted:-

"Yes, a sum of Rs. 125.00 Crores was re- appropriated from Blue Revolution Scheme to NFDB and Rs. 2.92 Crores for Package for replacement of

fishing vessels seized by Pakistan during the year 2018-19. No re-appropriation of funds has been made during the year 2019-20."

E. FINANCIAL IRREGULARITIES

1.16 On the query of the Committee regarding cases related to Financial Irregularities reported in the Schemes being Implemented/Financed by the Department of Fisheries during the year 2018-19 and 2019-20, the Department submitted:-

"No financial irregularities have been reported till date in the schemes being implemented/financed by Department of Fisheries."

F. BUDGET AND CASH MANAGEMENT SCHEME

1.17 On being enquired about the quantum of funds spent by the Department in each quarter of the last fiscal and status of quarter-wise spending in percentage terms of total funds during the year 2018-19 and 2019-20, the Department submitted:-

"The quarter-wise funds spent by the Department during the year 2018-19 and 2019-20 in terms of total funds are furnished below:

(Rs. In lakh)					
S. No	Quarters	2018-19		2019-20	
		Amount released	% utilization of amount released w.r.t. RE (Rs.70158 lakh)	Amount released	% utilization of amount released w.r.t. RE (Rs. 70000 lakhs)
1	Q1	5556.25	7.92	4800.00	6.85
2	Q2	27834.53	39.67	12914.00	18.44
3	Q3	12130.05	17.29	38342.00	54.77
4	Q4	22923.24	32.68	1000.00*	1.42

*(upto 11.02.2020)

G. REVENUE RECEIPTS

1.18 The Committee asked the Department to furnish the sources of Revenue Receipts for the Department apart from the Budgetary Support for the year 2018-19 and 2019-20, The Department submitted as follows:-

(Rs. In lakh)

Sl. No	Name of the Institute	Source of revenue	2018-19	2019-20 (As on January, 2020)
1	Central Institute of Fisheries Nautical and Engineering Training (CIFNET)	Hostel rent fee from trainees, RTI application fees, sale of books, fish, guest house charges, short term course fees, sale of unserviceable items, etc.	72.04	81.86
2	National Institute of Fisheries Post Harvest Technology and Training (NIFPHATT)	Sale of fish & fisheries products, rent, other receipts, etc.	172.71	179.60
3	Central Institute of Coastal Engineering for Fishery (CICEF)	Guest House charges	0.13	0.024
4	Fishery Survey of India (FSI)	Disposal of fish catch, revenue from guest house, serving of life raft, disposal of condemned stores, slipway docking, rental freshwater etc.	80.20	55.70
5	Coastal Aquaculture Authority (CAA)	Registration of shrimp farms, Registration fee of LV Farms, Registration fee of Hatchery, Registration fee for Aquaculture inputs Products, etc.	293.33	79.00
6	National Fisheries Development Board (NFDB)	Sale of Brooder/ Seed, Application fee/ Guest house/ processing fee, Interest Earned,(FDR& Saving A/c), Licence fee/ Quarter Rent etc.	487.33	366.29
	Total		1105.74	762.474

1.19 On being asked by the Committee about the targets and achievements of Revenue Generation during the year 2018-19 and 2019-20, the Department submitted:-

(Rs in lakh)

S. No	Name of the Institute	2018-19		2019-20			
		Target	Achievement	Target	Achievement		
1	CIFNET	45.00	72.04	50.00	81.86		
2	NIFPHATT	120.00	172.71	120	179.60		
3	CICEF	(No specific target for revenue generation was fixed)	0.13	(No specific target for revenue generation was fixed)	0.024		
4	FSI		80.20		55.70		
5	CAA		293.33		79.00		
6	NFDB		487.33		366.29		
	Total		165.00		1105.74		762.474

1.20 When further asked by the Committee to specify the targets set for Revenue Generation for the year 2020-21, the Department submitted:-

S. No	Name of the Institute	2020.21 (Rs in lakh)
1	CIFNET	50.00
2	NIFPHATT	120.00
3	CICEF	No specific targets for revenue generation have been fixed.
4	FSI	
5	CAA	
6	NFDB	
	Total	170.00

1.21 On being asked to provide the details of fee received by the Training Institutes under the Department of Fisheries for Consultancy/Training services provided to other Organizations during 2018-19 and 2019-20, the Department submitted:-

Name of the Institute	Years	Fees received (Rs. In lakh)
National Institute of Fisheries Post Harvest Technology and Training (NIFPHATT), Kochi	2018-19	8.56
	2019-20*	5.66
Central Institute of Fisheries Nautical and Engineering Training (CIFNET), Kochi	2018-19	6.04
	2019-20*	3.01

*As on January, 2020

1.22 When asked about the details of utilization of Revenue generated by Departmental Institutes during the last two years, the Department submitted:-

"All the revenue receipts are remitted to the Government Account as and when received, directly by the Institutes concerned. Department is not utilizing the revenue receipts of the subordinate Institutes for implementation of schemes.

For Coastal Aquaculture Authority: The Registration Fees collected by the District Level Committees (DLC) is shared in the ratio of 70:30 between the District Level Committees / State Level Committees (SLC) and Coastal Aquaculture Authority. The 30% share of the CAA is remitted in the form of a Demand Draft by the DLCs to the CAA once in six months."

H. UTILIZATION CERTIFICATE

1.23 On being asked by the Committee to furnish Scheme-wise details of furnishing of Utilization Certificates (UCs) in the States under various Schemes of the Department for the last three financial years, the Department submitted:-

	UCs Pending as on 1.4.2018	Amount of UCs pending as on 1.4.2019	UCs pending as on 31.01.2020
No. of UCs	-	-	-
Amount (Rs/ Crore)	480.47	747.22	793.02

I. SCHEDULED CASTES SUB-PLAN

1.24 On being asked to furnish financial performance of SCSP under various Schemes, the Department submitted:-

Financial Performance SCSP under Fisheries sector is as follows:

(Rs. In lakh)			
Year	BE	RE	Actual Expenditure
2017-18	6492.00	6492.00	5265.72
2018-19	10832.00	10016.20	8094.83
2019-20	11289.00	8825.00	3629.13*
2020-21	10709.00		

1.25 Asked to furnish State-wise details of allocations under various Schemes being implemented by the Department under the SCSP since 2017-18, the Department submitted:-

Funds released to States/Uts under the SCSP for fisheries development					
					(Rs. In Lakh)
S.No	Name of the State/UT	2017-18	2018-19	2019-20	Total
1	A & N Isaland		9.40		9.40
2	Andhra Pradesh	482.04	375.12	90.72	947.88
3	Arunachal Pradesh				0.00
4	Assam		288.01		288.01
5	Bihar		105.35		105.35
6	Chhattisgarh	125.87	199.43	52.92	378.22
7	Daman & Diu				0.00
8	Delhi				0.00
9	Goa	79.98	7.22		87.20
10	Gujarat	84.64			84.64
11	Haryana	11.66	125.46	125.46	262.58
12	Himachal Pradesh	175.85	215.04	147.49	538.38
13	Jammu & Kashmir	73.85	52.29		126.14
14	Jharkhand		180.00		180.00
15	Karnataka	1145.86	122.84	38.29	1306.99
16	Kerala	159.17	568.37		727.54
17	Lakshadweep		12.24		12.24
18	Madhya Pradesh	115.34	71.51	156.90	343.74
19	Maharashtra	1795.00	610.87	215.50	2621.37
20	Manipur		63.43		63.43
21	Meghalaya		431.43	431.42	862.85
22	Mizoram		24.08		24.08
23	Nagaland		32.31		32.31

24	Odisha	194.55	39.72	57.87	292.14
25	Puducherry		373.00		373.00
26	Punjab		281.34	281.34	562.68
27	Rajasthan	17.01	7.20		24.21
28	Sikkim		52.54	137.59	190.13
29	Tamil Nadu	300.00	1134.08		1434.08
30	Telangana	142.07	27.00		169.07
31	Tripura		626.87	207.57	834.44
32	Uttar Pradesh	238.14	249.00	278.52	765.66
33	Uttarakhand	98.38	47.13	79.54	225.05
34	West Bengal	26.32	46.35		72.67
35	FISHCOPFED				0.00
36	HQ (TMC)				0.00
36	Others				0.00
36	CIFRI				0.00
36	FSI				0.00
36	CMFRI				0.00
37	NFDB		1716.2	1328.00	3044.20
	Total BR	5265.72	8094.83	3629.13	16989.68

1.26 On this point, during evidence, the representatives of the Department submitted:-

"I would explain it basically in a generic tone. Our schemes are basically demand based. The manner in which we get projects is that demand comes from the State Government. The State Government puts together a project, and then sends it us. Our Committee then examines this project and decides that this much of money would go to this State for this project. Sitting in Delhi, I do not think, it is expected for anyone to know that in Begusarai, one small village, how many will be SCs and how many will be STs. It is for the State Government to ensure this. We have told them time and again. जो डिमांड आती, हम उससे ज्यादा नहीं दे पाते हैं"

1.27 When asked to furnish State-wise details of Physical performance under SCSP since 2017-18, the Department submitted "the details of the component-wise and State-wise Physical Performance including SCSP since 2017-18 under the CSS Blue Revolution which are reproduced at **Annexure-I**

1.28 On a specific query by the Committee regarding the extent to which carving out a separate Component for Scheduled Caste has benefitted the Community, the Department submitted:-

"Allocating separate fund under SCSP in the CSS Blue Revolution has directly benefited the Scheduled Caste beneficiaries. The funds released for the various activities during the last five years has mainly helped in the inclusive development of the Scheduled Caste community, by generation of employment and livelihood opportunities to them."

1.29 During evidence, on the above issue, the representatives of the Department submitted:-

"Sir, we also notice what you have said that during the year, शुरुआत में जो आए थे in April, we had very few such projects, which we had approved. Now, we have asked them to give us only for the SC and ST component. We still have Rs. 1826.41 lakh worth projects pending for SCs, which are under examination, and will be done this year. For STs, we have Rs. 2.18 lakh worth projects, which are also pending, and will be done within a week or so."

J. TRIBAL SUB-PLAN

1.30 When asked to furnish financial performance of TSP under various Schemes being implemented by the Department during the last three financial years, the Department submitted:-

Year	BE	RE	Actual Expenditure
2017-18	0.00	0.00	0.00
2018-19	5681.00	5183.90	4007.90
2019-20	5383.00	4944.00	4601.20*
2020-21	4944.00		

*As on date

1.31 On being further asked to furnish State-wise details of allocations under TSP component for various Schemes being implemented by the Department since 2017-18, the Department submitted:-

Funds released to States/Uts under the TSP for fisheries development					
					(Rs. In Lakh)
S.No	Name of the State/UT	2017-18	2018-19	2019-20	Total
1	A & N Isaland	0.00	3.10		3.10
2	Andhra Pradesh	0.00	203.55	46.44	249.99
3	Arunachal Pradesh	0.00	166.84		166.84
4	Assam	0.00	24.52		24.52
5	Bihar	0.00	54.49		54.49
6	Chhattisgarh	0.00	10.20	388.08	398.28

7	Daman & Diu	0.00			0.00
8	Delhi	0.00			0.00
9	Goa	0.00	3.08		3.08
10	Gujarat	0.00			0.00
11	Haryana	0.00	64.26	64.26	128.52
12	Himachal Pradesh	0.00	96.21	1.79	98.01
13	Jammu & Kashmir	0.00	21.06		21.06
14	Jharkhand	0.00	180.00		180.00
15	Karnataka	0.00	71.51		71.51
16	Kerala	0.00			0.00
17	Lakshadweep	0.00	39.90		39.90
18	Madhya Pradesh	0.00	25.62	382.13	407.75
19	Maharashtra	0.00	277.30	98.80	376.10
20	Manipur	0.00	32.86		32.86
21	Meghalaya	0.00	223.50	12.00	235.50
22	Mizoram	0.00	222.69	481.45	704.14
23	Nagaland	0.00	16.74	2250.56	2267.30
24	Odisha	0.00	19.86	0.21	20.07
25	Puducherry	0.00	48.00		48.00
26	Punjab	0.00			0.00
27	Rajasthan	0.00			0.00
28	Sikkim	0.00	27.22	27.22	54.44
29	Tamil Nadu	0.00			0.00
30	Telangana	0.00	27.00		27.00
31	Tripura	0.00	1110.95	21.43	1132.38
32	Uttar Pradesh	0.00	95.44	100.08	195.52
33	Uttarakhand	0.00	38.75	38.75	77.50
34	West Bengal	0.00	46.35		46.35
35	FISHCOPFED	0.00			0.00
36	HQ (TMC)	0.00			0.00
36	Others	0.00			0.00
36	CIFRI	0.00			0.00
36	FSI	0.00			0.00
36	CMFRI	0.00			0.00
37	NFDB	0.00	856.90	688	1544.90
	Total BR	0.00	4007.90	4601.20	8609.10

1.32 However during evidence, the representative of the Department submitted further elaborated:-

"We have actually asked specifically from the State Government. पहले स्टेट गवर्नमेंट जो भेजती थी, we were dependent upon what they said. This time, we wrote to them specifically in the month of October that 'please put together all projects which pertain only to SC and ST community. We do not want any other projects.' So, I think, we will make that difference now."

1.33 When asked by the Committee to furnish State-wise details of Physical Performance of TSP Component for various Schemes being implemented by the Department since 2017-18, the Department submitted that the component-wise and

State-wise Physical Performance under the CSS Blue Revolution including TSP during the year 2018-19, given which is reproduced at **Annexure -I**.

K. GROWTH OF FISHERIES SECTOR

1.34 Hon'ble Finance Minister in her Budget Speech (2020-21) has mentioned, "Youth in coastal areas benefit through fish processing and marketing. By 2022-23, I propose raising fish production to 200 lakh tonnes. Growing of algae, sea-weed and cage Culture will also be promoted. Our government will involve youth in fishery extension through 3477 Sagar Mitras and 500 Fish Farmer Producer Organizations. We hope to raise fishery exports to 1 lakh crore by 2024-25". When asked by the Committee about the roadmap to enhance the fish production to achieve the target of 200 lakh tonnes by the year 2022-23 and any specific study been conducted in this regard, the Department stated:-

"The Department of Fisheries has taken several initiatives to harness full potential of the sector. During the last 5 years, the CSS Blue Revolution has resulted in the development of Fisheries sector in terms of enhanced fish production and productivity, creation of post-harvest infrastructure, marketing etc. Department of Fisheries has recognized the impending need for formulating and adopting multi-pronged strategies and for focused interventions to provide the requisite impetus to accelerated development of Fisheries and aquaculture sector. Creation of infrastructure facility in the sector is one of the thrust areas of the Department and the CSS Blue Revolution and FIDF is oriented towards this direction. Quality improvement of the aquaculture inputs, need based new policy is also being implemented in consultation with the States/UTs and other stakeholders to boost the production & productivity.

Fisheries sector of this country provides livelihood support to approximately 160 lakh people at primary level and almost double the number along the value chain. The total fish production during 2017-18 was 12.59 million tonnes (MT) with a contribution of 8.90 MT from inland sector and 3.69 million tonnes from Marine sector. It has further been targeted to enhance fish production to 20 million metric

tonnes (MMT) by 2023-24 (up from 13.42 million metric tonnes [provisional] in 2018-19).

Keeping in view of the fish production potential, the Department is implementing the various scheme component as under for enhancing fish production in both inland and marine sector in the following areas such as (i) Re-circulatory aquaculture system (RAS), (ii) Cage culture, (iii) Brackish Water (including land locked Saline states), (iv) Cold chain development, (v) Mariculture (vi) Development of Ornamental Fisheries, (vii) focus on enhancement of fingerling production and (viii) Development of Cold water Fisheries etc. (ix) creation of fisheries infrastructure facilities both in marine and inland fisheries sectors (x) extension of Kisan Credit Card (KCC) facilities to fishers and Fish farmers."

1.35 When asked about the foreign earnings from Fisheries Sector in the current year and annual growth rate in terms of exports in Fisheries Sector during last five years, the Department stated:-

The foreign exchange earnings during the year 2018-19 was Rs. 46,589.37 Crore and the Forex earned during the current year till December, 2019 was Rs. 32567.44 Crore. The Fisheries exports have increased from Rs 33,442 Cr (2014-15) to Rs. 46,589 Cr (2018-19) and the average annual growth rate of fisheries exports (in value terms) during the last five years (2014-15 to 2018-19) was 9.71%.

1.36 On being enquired by the Committee about the steps proposed to be taken by the Department to raise the Fishery Exports to one lakh crore by the year 2024-25, the Department submitted:-

"India is one of the significant seafood exporters to the world market. USA, European Union, Japan and East Asian markets like China and Vietnam are the major markets. Presently, India has a share of 4% of the world seafood trade, which is estimated to be US\$ 165.9 billion in 2018. The aquaculture production is envisaged to be increased by the expansion of area under cultivation, increase in productivity and diversification of aquaculture species. The quality of marine capture fisheries could be improved mainly through upgrading the major fishing

harbours, creating infrastructure for better handling of the landed catch, maintaining the cold chain and also through better handling and preservation of the catch onboard fishing vessels. The export promotion activities and support interventions are more focused by promoting Capture fisheries, Aquaculture, Quality Assurance, Value Addition and Brand Promotion.

The Department is working on upgradation /creation of infrastructure facilities for maintaining cold chain, insulated or refrigerated logistic connectivity, up-gradation of fishing harbours which could reduce post-harvest losses, enhance the production through expansion of area under shrimp farming, by increasing the unit shrimp productivity through adoption of Better Management Practices (BMPs) and advanced technologies, and through diversification in commercial aquaculture techniques by introducing more exportable varieties with targeted programmes to achieve the targeted Export earnings of 1 lakh crore by 2024-25."

1.37 On the issue of Post-Harvest losses, the Department in its PowerPoint Presentation mentioned:-

The Annual post harvest losses for Marine Fisheries is over Rs. 15,000 crore and the combined losses for Marine and Fisheries Sector stands at Rs. 61,000 crore. The Department requires Funds for controlling post-harvest losses, quality production, cold chain infrastructure, processing etc.

1.38 When asked by the Committee about the role of the Sagar Mitras in enhancing the Fish Production in the Country, the Department submitted:-

"Under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) planned to be implemented from the financial year 2020-21, it is proposed that 3477 Nos of multipurpose workers called '*Sagar Mitras*' will be hired on contractual basis and deployed one per fishing village in the coastal fishing villages. The Sagar Mitras will be assigned the tasks of providing multiple support services to the marine fishermen and undertake fish catch documentation, etc. This will envisage scientific collection of data of both marine and inland fish caught in each village,

efficient documentation, ensure capturing of end- to- end traceability of the fish being caught and sold. The activities envisaged for Sagar Mitra would thereby help in augmentation of fish production through efficient data collection and documentation."

1.39 On being asked about the facilities envisaged by the Department for 'Sagar Mitra', the Department stated:-

"The *Sagar Mitra* comprising fisheries professionals will be hired on contractual basis. Besides the monthly salary, the *Sagar Mitra* would be provided with one-time financial assistance for procurement of tablets for online documentation of the data captured and provide IT based information including weather forecast to the local fishers. In addition, minimum office space for smooth conduct of assigned tasks would also be provided."

1.40 When asked about the facilities being envisaged by the Department for 'Fish Farmer Producer Organizations', the Department stated:-

"Fish Farmers Producer Organizations/Companies (FFPOs/Cs) are also made eligible for availing admissible financial assistance under Pradhan Mantri Matsya Sampada Yojana (PMMSY). In order to harness and leverage the potential of private sector in development and management of fisheries, increase efficiency, infusion of technology and best management practices, creation of employment opportunities for taking up fisheries and post-harvest activities etc., the PMMSY envisages setting up of a total of 500 Nos of FFPOs/Cs. This will economically empower the fishers and fish farmers, enhance the management practices and bargaining power which would contribute towards enhancement of their incomes."

1.41 The Committee desired to know details of allocations for implementation of these two Schemes during current Financial Year, the Department responded:-

"The Pradhan Mantri Matsya Sampada Yojana (PMMSY) is proposed to be implemented with effect from 2020-21, and necessary budgetary allocation

under PMMSY would be sought after the approval of competent authority during the 1st batch of supplementary demand for grants during 2020-21. Further under PMMSY, Fish Farmers Producer Organizations/Companies (FFPOs/Cs) are proposed to be set up through convergence mode with the Department of Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture, Cooperation and Farmers Welfare. Budgetary allocation for FFPOs/Cs are to be examined in consultation with the Department of Agriculture and Cooperation, Ministry of Agriculture, Cooperation and Farmers Welfare."

CHAPTER II
SCHEME WISE ANALYSIS

A. FISHERIES AND AQUACULTURE INFRASTRUCTURE DEVELOPMENT FUND (FIDF)

2.1 Fisheries and Aquaculture Infrastructure Development Fund (FIDF) was created in 2018 with estimated fund size of Rs.7,522 crore with the following Objectives:-

- Creation of fisheries infrastructure facilities both in marine and Inland fisheries sectors.
- To augment fish production to achieve its target of 15 million tonne by 2020 set under the Blue Revolution; and to achieve a sustainable growth of 8% - 9% thereafter to reach the fish production to the level of about 20 MMT by 2022-23.
- Employment opportunities to over 9.40 lakh fishers/fishermen/fisherfolk and other entrepreneurs in fishing and allied activities.
- To attract private investment in creation and management of fisheries infrastructure facilities.
- Adoption of new technologies.

2.2 On the query of the Committee regarding funds proposed for FIDF during the last five years, the Department submitted:-

Year	Proposed	BE	RE	(Rs. in crore)
				Actual expenditure
2018-19	10.00	1.00	1.00	1.00
2019-20			5.25	0.00
2020-21	15.00	10.00		

2.3 When asked about the size of Corpus under FIDF, the Department submitted:-

"The size of FIDF funds is estimated at Rs.7522.48 crore for the loan disbursement period of 5 years, i.e. 2018-19 to 2022-23. This comprises (i) an amount of Rs.5266.40 crore to be raised by the Nodal Loaning Entities (NLEs) from the market or use their own available financial resources for funding to the Eligible Entities(EEs), (ii) Rs.1316.60 crore beneficiaries' contribution and

(iii)Rs. 939.48 crore budgetary support from Department of Fisheries to meet the interest subvention, other administrative & risk coverage charges, implementation expenses etc."

2.4 The Committee enquired about achievement of target for corpus under FIDF, the Department submitted:-

"FIDF is presently under implementation and so far proposals to the tune of Rs. 2516.2 crore have been received from the various States/UTs and other Eligible Entities. Out of these, proposals to the tune of Rs.1725.11 crores have been recommended by Central Approval and Monitoring Committee (CAMC) constituted in the Department and the rest of the proposals are at various stages of processes."

2.5 On the query of the Committee regarding contribution by the Government to the FIDF Corpus, the Department responded:-

"Under the FIDF the Government of India contribution is only to meet the interest subvention on the admissible loan provided by Nodal Loaning Entities (NLEs). The Department of Fisheries, assistance towards meeting interest subvention for loan repayment period of 12 years including two year moratorium period is estimated at Rs. 939.48 crore."

2.6 When asked about the number of Fisherman/Entrepreneurs and other entities who have availed loan under FIDF, the Department submitted:-

"Proposals to the tune of Rs. 2516.2 crore have been received from the various States and other Eligible Entities. Out of which, proposals amounting to Rs.1725.11 crores have been recommended and rest of the proposals are at various states of processes. The details of CAMC recommended proposals are furnished at Annexure-II. Out of the recommended proposal, NABARD has sanctioned the term loan amount of Rs.248 crore to the Government of Tamil Nadu for construction of three Fishing Harbours in Tiruvallur, Cuddalore and Nagapattinam Districts."

2.7 On being enquired by the Committee about reason for non Allocation of funds under FIDF for the year 2019-20, the Department submitted:-

"Under the FIDF, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. During the current financial year (2019-20) an allocation of Rs.10 crore has been made towards meeting the interest subvention. NABARD in February, 2020 had requested this Department to release the interest subvention amount of Rs.10.00 crore to ensure smooth implementation of the FIDF scheme."

2.8 Further, during evidence, the representative of the Department submitted:-

"Sir, we have received the claim from FIDF. अभी तक हम लोग 1725 करोड़ रुपये के प्रोजेक्ट्स सैंक्शन कर चुके हैं। तमिलनाडु को लोन डिसबर्समेंट हो चुकी है और 5 करोड़ 25 लाख रुपये का जो क्लेम है, वह प्रोसेस के लिए आईएफडी को भेज दिया है। सर, यह इंटेस्ट सबवेंशन स्कीम है। It is an interest subvention scheme. So, the State Government will send a project, which we will approve along with the bank. The bank will give the credit to the Government. Once the credit is given and started and the loan is given, then we provide our interest subvention. So, it takes a little longer. But as has been said, by the end of this month, we will have done the needful."

B. COASTAL AQUACULTURE AUTHORITY (CAA)

2.9 The Coastal Aquaculture Authority Act, 2005 enacted by the Parliament of India on 23 June 2005 provides for the establishment of the Coastal Aquaculture Authority for regulating the activities connected with coastal aquaculture in coastal areas and matters connected therewith or incidental thereto. The Act mandates the Central Government to take all such measures as it deems necessary or expedient for regulation of coastal aquaculture by prescribing guidelines, to ensure that coastal aquaculture does not cause any detriment to the coastal environment and the concept of responsible coastal

aquaculture contained in the guidelines shall be followed in regulating coastal aquaculture activities to protect the livelihood of various sections of people living in the coastal areas.

2.9A The Department in its background note has furnished the following Budgetary Allocation for CAA:

Name of the Scheme/Project /Programme	2017-18					2018-19					2019-20					2020-21	
	Proposed allocation	BE	RE	Actual Expenditure	Shortfall /Excess, if any, with reasons	Proposed allocation	BE	RE	Actual Expenditure	Shortfall /Excess, if any, with reasons	Proposed allocation	BE	RE	Actual Expenditure	Shortfall /Excess, if any, with reasons	Proposed allocation	BE
Coastal Aquaculture Authority	4.08	4.00	3.50	2.00		4.80	4.00	4.00	4.00		5.1	4.5	4.5	2.24		5.25	4.50

2.10 On the query of the Committee regarding sufficiency of Budgetary Allocations for CAA to discharge the function entrusted to them by Parliament, the Department stated:-

"At present, the Budgetary Allocations for CAA are sufficient to discharge the function entrusted to them. The budgetary allocation to CAA is mainly provided to meet the salaries and other administrative and establishment expenses."

2.11 When specifically asked by the Committee about the preparation of any Vision Document by CAA to justify the mandate entrusted to the Authority, the Department submitted:-

"Though there is no vision document as such prepared by CAA, the following tasks with the objective of achieving sustainable coastal aquaculture development by effective regulation as mandated by CAA Act, 2005 are being scrupulously performed by CAA since its constitution.

- a) Registration of coastal aquaculture farms and hatcheries;
- b) Regulation of import and supply of SPF shrimp brood stock;

- c) Conducting Awareness programmes to impart knowledge to the farmers and hatchery operators regarding Good Management Practices and for adherence of Guidelines and Regulations of CAA;
- d) Conducting training programmes to the officials of the State Governments for the purpose of registration;
- e) Registration of antibiotic free aquaculture inputs and their regulation;
- f) Introduction of online portal for registration of farms for easy processing;
- g) Proposed to establish four regional centres of CAA along the coast of India for an effective implementation of the Regulations."

2.12 On the query of the Committee regarding funds required by CAA to achieve target set by them during the last three years, the Department stated:-

"No specific allocation of funds was requested by CAA apart from the regular Grant-in-aid allocated during the last three financial years. The Grant-in-aid proposed during the last three Financial Years are as under:

Financial Year	Budget Estimate proposed (in Rs. Crore)
2018-19	4.80
2019-20	5.1
2020-21	5.25

2.13 When asked about number of Aquaculture Farms registered by the Coastal Aquaculture Authority till date, the Department submitted:-

"A total of 39,706 numbers of aquaculture farms have been registered by CAA till date. The State- wise details of Aquaculture farms registered by the CAA are furnished below:

S.No	Name of the State	No. of Farms	Farm Area (Ha)	Water spread Area(Ha)
1	Andaman & Nicobar Island	5	22.98	5.89
2	Andhra Pradesh	20119	29035.87	20433.43
3	Daman & Diu	12	60.00	38.40
4	Goa	42	150.58	109.06
5	Gujarat	869	3806.81	2722.80
6	Karnataka	315	462.48	351.57
7	Kerala	1421	2883.71	1981.70
8	Maharashtra	304	2310.67	1463.76
9	Odisha	10478	12823.71	7996.20
10	Puducherry	75	124.42	94.44
11	Tamilnadu	1949	5492.24	3805.93
12	West Bengal	4117	3873.78	2622.93
	Grand Total	39,706	61047.26	41626.11

2.14 Asked about the number of polluting Aquaculture Farms inspected and removed or demolished by the Authority till date and preventive steps taken by the Authority to

ensure that polluting or environment degrading Aquaculture Farms do not come up in the very first instance itself, the Department submitted:-

"As per the CAA Rules, 2005, State Level Committees (SLCs) and District Level Committees (DLCs) have been constituted to inspect and monitor the coastal aquaculture farms, hatcheries and inputs.

Apart from that, the CAA has inspected/monitored a total of 879 aquaculture farms and has undertaken visits to 569 hatcheries as on date. CAA has destroyed stocks from 54 hatcheries for indulging in illegal activities. After due inspection, CAA has also issued closure order in respect of farms located in Villupuram District of Tamil Nadu for operating without mandatory license from CAA;

In an effort to initiate preventive measures, CAA has taken the following initiatives:

- a) CAA has issued an order authorising the officials of Fisheries Department of Government of Odisha to inspect the coastal aquaculture land, ponds and pen in the coastal States of Odisha which were operated in contravention to the orders issued in this regard by Hon'ble Supreme Court and High Court of Odisha.
- b) Cancelled registration of a farm located in Goa based on the recommendation received from the State Government of Goa due to activities of shrimp farming in contravention of Goa Land use (Regulation) Act, 1991."

2.15 On being asked by the Committee about the Physical Targets set up by the Authority in terms of inspection and registration of the coastal Aquaculture farms and benefits accrued to a Fisherman when she/he registers her/his farm with the Authority, the Department stated:-

"The shrimp production from the coastal aquaculture has increased from the level of 75000 MT during the year 2008-09 to the level of 7 lakh MT during the year 2018-19. It is expected to increase exponentially with the available potential for coastal aquaculture along the Indian coast and other areas. The CAA is shouldering an enormous responsibility of regulating the coastal aquaculture activities in the maritime States and Union Territories of the entire country including the islands in tandem with the expanding capacities and area of operation.

Efforts are underway to enable declaration of aquaculture zones, which will ease out the process of registration of aquaculture establishments and will ensure environmental sustainability.

A target of renewal of registration of a total 250 hatcheries in the coastal states of India has been fixed during current years (2019-20) after ensuring their compliance to various regulations of CAA.

The registration certificates issued by the CAA to the farmers help them to sell their products legitimately to international markets."

2.16 When asked about the reasons for very less expenditure made by the Authority (nearly 50% only) out of the amount allocated to it in the year 2019-20, the Department submitted:-

"The budgetary allocation to CAA is provided mainly to meet the salaries, other administrative and establishment expenses. Reduction of expenditure is due to the fact that many of the sanctioned posts in the CAA are vacant including that of Chairperson and Member Secretary. Besides, the reduction in expenditure towards rent for the office premises due to shifting of office premises to the State Government owned building after obtaining in principle approval for waiver of rent from the Government of Tamil Nadu."

C. FISHERY SURVEY OF INDIA (FSI)

2.17 Fishery Survey of India is a nodal agency for carrying out the survey, assessment and monitoring of marine fishery resources in the Indian EEZ within the framework of a well defined mandate. FSI has been bestowed with the responsibility of collecting tuna data and submit the same to the Indian Ocean Tuna Commission (IOTC) in the form of India's National Report. The Institute also imparts training to the students sponsored by the CIFNET, Kochi onboard survey vessels on tenure basis. Presently, FSI has a fleet of 11 deep sea survey vessels with the state of art technology of which 2 are multifilament tuna longliners, 2 are monofilament tuna longliners and 7 Stern Trawlers which are being deployed from six operational Bases; Mumbai, Mormugao, Cochin, Chennai, Vishkhapatnam and Port Blair in order to accomplish the mandate of the Institute.

2.18 When asked by the Committee to furnish year-wise Allocations and Actual Expenditure under the Fishery Survey of India, the Department submitted:-

(Rs. in Cr.)

S. No.	Year	BE	RE	Actual expenditure
1	2015-16	63.32	66.52	53.09
2	2016-17	81.32	61.22	54.41
3	2017-18	75.27	53.20	51.05
4	2018-19	57.33	56.86	56.26
5	2019-20	91.65	90.82	76.26

2.19 On a pertinent query by the Committee as to whether any Assessment Study on Marine Fisheries Resources in the Indian Exclusive Economic Zone (EEZ) has been conducted by FSI, the Department submitted:-

"The Fishery Survey of India in accordance with the Committee having constituted by the Ministry of Agriculture & Farmers' Welfare had revalidated the potential yield of marine fishery resources occurring in the Indian EEZ under the Chairmanship of Director General, Fishery Survey of India. The Stock Assessment of marine fishery resources was carried out and the Potential Yield estimates were drawn based on time series data collected by the survey vessels of FSI including the land based data. The depth-wise, region-wise and species-wise potential yield of resources are reproduced in the table and annexed as **Annexure –III.**"

2.20 When asked to furnish the data on Tuna provided by FSI to Indian Ocean Tuna Commission (IOTC) for the last three years and the mandate or role of IOTC in development of Fisheries Sector, the Department submitted:-

"The Fishery Survey of India is the designated agency of the Government of India to meet the research and data requirement of Indian Ocean Tuna Commission (IOTC), a regional body of Food Agriculture Organisation (FAO). The Indian Ocean Tuna Commission has mandate to oversee the conservation and management of Tuna and allied resources occurring in the Indian Ocean. The Commission encourages and assists the Indian Ocean Rim countries to develop tuna fishery in the region and derive the benefits. The IOTC also provides technical and scientific support and training to the member countries to expand their tuna fishing activity in their respective regions.

Objective/Role of IOTC: The IOTC has also a role/objective to promote co-operation among the contracting parties (members) and cooperate the non-contracting parties of ITOC with a view to ensure the conservation, management and optimum utilization of stocks. As the tuna and allied resources are very economically important species, the management and conservation is vitally required for sustainable harvesting of resources.

As the Fishery Survey of India is a nodal agency to meet the requirements of IOTC in order to conserve and manage the tuna and allied resources in Indian

EEZ, the data pertaining to tuna and allied resources are being submitted annually. The resolutions for implementing conservation and management measures drawn by the IOTC are being compiled by the FSI with the approval of Ministry. The detail on Tuna data provided by the FSI to IOTC for the last three years is annexed as an **Annexure –IV.**"

2.21 Asked about sufficiency of fleet of FSI for survey/assessment and monitoring of Marine Fishery Resources in the Country and numbers of non-operational vessel/trawler under FSI, the Department submitted:-

"The Fishery Survey of India has a fleet of 11 vessels. Some of the vessels are more than 40 years old and hence the vessels are subject to be repaired frequently besides the mandatory dry-docking repairs. The cost of maintenance and dry-docking repairs has gone manifold due to the vessels being old aged. Most of the equipment and machineries have become obsolete and spares not available in the local market, this certainly affects the smooth survey operation. The details on survey vessels of FSI are as below:-

Sl. No.	Name of the Vessel	Type of Vessel	Year Built	Country	Present Age of the Vessel
01	Yellow Fin	Tuna longliner	1989	Japan	31
02	Matsya Vrushti	Monofilament longliner	2005	China	15
03	Matsya Nireekshani	Stern trawler	1978	Holland	42
04	Sagarika	Stern trawler	1994	Japan	26
05	Matsya Varshini	Trawler-cum-Purse- Seiner	1980	Denmark	40
06	Lavanika	Stern trawler	1995	India	25
07	Matsya Drushti	Monofilament longliner	2005	China	15
08	Samudrika	Stern trawler	1994	Japan	26
09	Matsya Shikari	Stern trawler	1979	Holland	41
10	Matsya Darshini	Stern trawler	1980	Denmark	40
11	Blue Marlin	Tuna longliner	1989	Japan	31

2.22 The Committee asked about the expenditure incurred on maintenance of the fleet of FSI for the last three years, the Department submitted:-

The detail on expenditure incurred on maintenance of the fleet of FSI for the last three years is as below:

Sl. No.	Name of the Vessel	2016-17	2017-18	2018-19	2019-20 Upto January 2020
01	Matsya Nirrekshani	9,22,090	41,39,721	4,06,531	3,51,73,586
02	Matsya Vrushti	14,59,348	47,07,165	2,03,258	2,53,75,431
03	MFV Lavanika	--	40,00,000	1,02,07,510	2,58,98,323
04	Matsya Varshini	--	3,58,91,799	60,177	3,85,92,442
05	Matsya Shikari	18,57,618	31,04,528	14,29,150	2,82,87,472
06	Matys Darshini	1,85,55,432	71,35,030	10,15,799	3,00,71,877
07	Matsya Drushti	13,71,349	18,17,905	1,71,350	2,97,55,861

08	MFV Samudrika	2,35,433	3,13,285	3,03,425	72,440
09	MFV Blue Marline	3,30,38,273	3,36,321	42,91,033	3,14,89,658
10	MFV Sagarika	1,91,071	6,94,964	4,29,990	39,130
11	MFV Yellow Fin	1,97,173	41,48,599	9,83,517	11,67,50,722 (with the settlement of pending bills)

2.23 Further during evidence, the representative of the Department submitted:-

"In all our Budgetary proposals, that is why, we have been projecting on higher side to replace the vessels. For dry docking, you may not believe that हमारे चार वेसल्स पिछले साल से पैसे न होने की वजह से ड्राई डॉकिंग में खड़े रहे। पिछले साल पैसे मिले, तो हमने उनको वहाँ से वापस लिया। हम लोग हर बजट में पैसे माँग रहे हैं, लेकिन हमाको पैसे नहीं मिल रहे हैं।"

2.24 Further elaborating on the issue, the representative added:-

"Sir, I will add to that. In fact, you have actually touched a raw nerve. Out of 12 vessels that FSI has, I think, for maintenance we did not have money to pay. The vessels got maintained. But we were not able to pay money, so you cannot take it away from there. We were a small Division. छोटी डिविजन थी, थोड़े पैसे आते थे, but we are hoping now, with funds coming in. We have put special funds for vessel improvement under our Pradhan Mantri Matsya Sampada Yojana. This shall not happen ever again. We will have vessel replacement also."

D. BLUE REVOLUTION: INTEGRATED DEVELOPMENT AND MANAGEMENT OF FISHERIES

2.25 Central Plan Schemes implemented by this Department including NFDB for development of fisheries have been restructured and merged under an umbrella of "Blue Revolution" during 2015-16. The Government of India accorded approval to Department's restructured Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries" for implementation in all the States and UTs during a period of five years 2015-16 to 2019-20 at total Central Outlay of Rs. 3000 crores. The restructured scheme provides focused development and management of fisheries, covering inland fisheries, aquaculture, marine fisheries including deep sea fishing, mariculture and all activities undertaken by the National Fisheries Development Board (NFDB). The restructured Centrally Sponsored Scheme has the following components:

- (a) National Fisheries Development Board (NFDB) and its activities,

- (b) Development of Inland Fisheries and Aquaculture,
- (c) Development of Marine Fisheries, Infrastructure and Post-Harvest Operations,
- (d) Strengthening of Database & Geographical Information System of the Fisheries Sector,
- (e) Institutional Arrangement for Fisheries Sector,
- (f) Monitoring, Control and Surveillance (MCS) and other need-based Interventions,
- (g) National Scheme on Welfare of Fishermen

2.26 The Committee asked to furnish year-wise Allocations and Actual Expenditure under the Blue Revolution: Integrated Development and Management of Fisheries, the Department submitted:-

S.No.	Year	BE	RE	Actual expenditure
1	2016-17	45000.00	42425.00	42411.00
2	2017-18	54913.00	43799.19	42077.95
3	2018-19	73245.00	67914.00	67552.37
4	2019-20	77025.00	67025.00	56459.5 (as on date)

2.27 On being asked by the Committee to furnish Financial Performance of all the Components of Blue Revolution: Integrated Development and Management of Fisheries, the Department submitted:-

Sector	2018-19			2019-20*			2020-21
	BE	RE	Exp.	BE	RE	Exp.	BE
Blue Revolution: Integrated Development and Management of fisheries	632.61	500.00	484.45	550.00	450.00	378.42	560.00
National Fisheries Development Board (NFDB)	5.00	100.00	101.62	80.75	80.75	80.75	77.50
Assistance to fisheries institute	94.84	92.66	89.44	139.50	139.50	106.42	149.00

*Expenditure as on January, 2020

The Department did not set Physical Targets for various components under Blue Revolution for many states/UTs like Andhra Pradesh, Andaman and Nicobar, Arunachal Pradesh, Assam, Bihar, Daman & Diu, Delhi, Goa, Gujarat, Haryana, Jammu and Kashmir, Jharkhand etc. for 2019-20.

2.28 On the query regarding of non-fixing of physical targets under Blue Revolution Scheme in above mentioned States for 2019-20, the Department stated:-

"The CSS Blue Revolution is a demand driven scheme and the releases are made based on the merit of the proposals received from the States/UTs and their requirements. As such, the physical targets for the States/UTs are not fixed by the Department of Fisheries."

2.29 When asked about the reasons for zero allocation of funds to various states/UTs like Andaman & Nicobar, Arunachal Pradesh, Assam, Bihar, Daman & Diu, Goa, Jammu & Kashmir, Jharkhand, Lakshadweep, Manipur, NCT Delhi, Telangana and West Bengal during the same period, the Department submitted:-

"Funds has already been released to Government of Assam and Arunachal Pradesh, however, funds could not be released due to substantial amount of pending unspent balances and other requisite details with the rest of the above mentioned States. Further, the release proposals after the receipt of necessary documents, the release proposals are under process."

Individual Components of Blue Revolution Scheme

a) Development of Inland Fisheries and Aquaculture

2.30 The Department in its Annual Report (2018-2019) has submitted that this component mainly focuses on increasing of fish production and productivity from the existing aquaculture farms and water bodies besides aquaculture area expansion and species diversification. When asked to furnish the year-wise Allocations and Actual expenditure under 'Development of Inland Fisheries and Aquaculture' component, the Department submitted:-

"The Department is implementing the CSS Blue Revolution: Integrated Development and Management of Fisheries since 2015-16 having Development of Inland Fisheries and Aquaculture as one of the component. Hence, the component wise BE/RE are not allocated."

2.31 When asked to provide details of facilities/ support being provided to the fisherman under the Scheme, the Department submitted:-

"The facilities/support being provided to the fisherman under the scheme primarily include construction/renovation of new ponds/tanks, landing centers, Craft and gear, Riverine Fisheries Conservation and Awareness Programme,

Integrated Development of fisheries in Reservoirs, Establishing fish feed mills/plants, Fish disease management(kit supply), Installation of cages/pens in reservoirs and other open water bodies, Installation of Recirculatory Aquaculture Systems (RAS), Establishment of Fish/ prawn seed hatcheries, Construction of Raceways, Establishment of fish / prawn health laboratory, Development of Ornamental fisheries, etc."

2.32 Again on being asked by the Committee to provide State-wise details of Physical performance (Target & Achievements) under the scheme since 2017-18, the Department submitted:-

the Details of Component-wise and State-wise Physical Performance of the CSS on Blue Revolution: Integrated Development and Management of Fisheries including the Component on development of Inland Fisheries and Aquaculture since 2017-18 which may be seen at **Annexure-I.**"

b) **Development of Marine Fisheries, Infrastructure and Post-Harvest Operations**

2.33 The Department in its Annual Report (2018-2019) has submitted that this component focuses on continuing harnessing of near shore fisheries resources on a sustainable and environmental friendly manner and up-gradation of technology to harness the untapped deep sea and oceanic fishery resources. It also includes capacity building and training in marine fishing and allied activities and encouragement of mari-culture in open seas and creation of essential fisheries infrastructure facilities.

2.34 When asked by the Committee to provide details of facilities/ support being provided to the fisherman under the Scheme, the Department submitted:-

"Details of facilities/support being provided to the fisherman under the scheme are Motorization of Traditional Craft, Safety of Fishermen at Sea, Up-gradation of existing fishing vessels, Introduction of deep sea fishing vessels (24m OAL and above) under PPP mode, New fishing harbors/fish landing centers, Post Harvest Infrastructure – cold chain for fisheries including marketing

facilities, Ice plants, Cold storage, Refrigerated & insulated trucks, Establishment of retail/wholesale fish outlet, Setting up of mobile/retail fish outlet (Kiosk), Bicycle with ice box, etc."

c) National Scheme on Welfare of Fishermen

2.35 The Department in its Annual Report (2018-2019) has submitted that this component focuses on some of the critical and essential welfare activities for Fishers. The activities covered in this component are;

- a. Saving cum relief for the fishermen.
- b. Provision of Housing for the fishermen.
- c. Other basic amenities like drinking water facility.
- d. Construction of community hall with sanitation, water supply and electrification facility.
- e. Group accident Insurance for active fisherman in convergence with PMSBY.
- f. Grant in aid to the National Federation of Fishers Cooperatives Ltd. (FISHCOPFED).

2.36 On being asked by the Committee to provide details of facilities/ support being provided to the fisherman under the Scheme, the Department submitted:-

"In order to empower the fishermen and to provide protection to this vulnerable section of the society, the Department is implementing a 'National Scheme on Welfare of Fishermen' under the CSS-Blue Revolution: Integrated Development and Management of Fisheries with sub-components namely Development of Model Fishermen Villages (ii) Group Accident Insurance for Active Fishermen(iii) Saving-cum Relief. Under this scheme, basic amenities such as housing, drinking water facilities, and community halls are provided for fishermen in their fishing village. Insurance coverage is provided to fishermen who are actively engaged in fishing. Besides, financial assistance is provided to fishermen during ban/lean fishing season under the component on Saving-cum-Relief. Further keeping in the view of the safety and security of fishers and fish farmers, several activities also have been proposed under the PMMSY scheme which are Livelihood and nutritional support for socio-economically backward

active traditional fishers families for conservation of fisheries resources during fishing ban periods, Fishermen welfare-PFZ services for marine fishermen in collaboration with INCOIS, Support for strengthening of safety and security of fishermen (providing safety equipment, boats, devices, etc., Economic Activities like fish kiosks, fish value add enterprises, live fish vending centre etc. – preference for widows."

2.37 On being asked to further give State-wise details of Physical performance (Target & Achievements) under the Scheme since 2017-18, the Department submitted the Component-wise and State wise physical performance including National Scheme on Welfare of Fishermen since 2017-18 under the CSS Blue Revolution which are reproduced enclosed at **Annexure-I.**"

d) **Strengthening of Database & Geographical Information System of the Fisheries Sector**

2.38 The Department in its Annual Report (2018-2019) has submitted that this component mainly focuses on creation of authenticated and reliable fisheries database that are essential for formulation of policies, programmes/schemes etc.

The activities covered under this component are:

- a. Assistance to the State Governments/UTs for collection and supply of fisheries data regularly on a quarterly basis,
- b. Development of suitable IT based system for collection, analysis and compilation of fisheries data,
- c. Development of geographical information system,
- d. Mapping of water-bodies to assess the fisheries resources potentials & their sustainable harnessing,
- e. Compilation/publication and dissemination of fisheries data-based to the needy Organizations/Departments/Ministries etc.

2.39 When asked to provide details of facilities/ support being provided to the fishermen under the Scheme, the Department stated:-

"Details of facilities/support being provided to the fisherman under the scheme are Sample survey for estimation of inland fishery resources and their

potential and fish production, Census on Marine Fisheries, Catch Assessment Surveys for Inland & Marine Fisheries, Development of Geographical Information System of the Fisheries Sector and Development of fisheries database, Mapping of Smaller Water Bodies and Development of GIS based Fishery Management System etc."

2.40 In reply to a specific query by the Committee regarding development of any Mobile Application by the Department to provide Real Time Data for the use and benefit of fishermen, the Department submitted:-

"Presently, no such mobile application has been developed by the Department to provide real time data for the use and benefit of fishermen."

e) **Monitoring, Control and Surveillance (MCS) and other Need-based Interventions.**

2.41 The Department in its Annual Report (2018-2019) has submitted that this component intends to create a Monitoring Control and Surveillance (MCS) Regime for marine fisheries towards compliance of various national and international obligations.

The activities covered under this component are;

- a. Continuing issuing the biometric ID card to marine fishers,
- b. Continue to implement the fishing vessels registration project (ReALCraft),
- c. Up-gradation of the existing 166 registration centers into Fisheries Monitoring, Control and Surveillance Centers (FMCS) etc.

2.42 On being asked by the Committee to provide details of facilities/ support being provided to the fishermen under the Scheme, the Department submitted that the details of facilities/support being provided to the fisherman under the scheme are issuance of biometric ID card to marine fishers, card readers, Up-gradation, amendments and maintenance of ReAL Craft system for registration of fishing vessels, etc."

2.43 On being asked about collaboration with other National/International Agencies or Organizations for Monitoring, Control and Surveillance (MCS) of Fisheries Sector, the Department submitted:-

"The ReALCraft an online application system has been developed by this Department in consultation with National Informatics Centre (NIC) for Registration of fishing Vessels operating along the Indian coast in all coastal States and UTs under Merchant Shipping Act and License Certificate under Marine Fishing Regulation Act."

E. PRADHAN MANTRI MATSYA SAMPADA YOJANA

2.44 This Scheme was announced during Budget Speech of 2019-20. It reads, "Fishing and fishermen communities are closely aligned with farming and are crucial to rural India. Through a focused Scheme – the Pradhan Mantri Matsya Sampada Yojana (PMMSY) – the Department of Fisheries will establish a robust fisheries management framework. This will address critical gaps in the value chain, including infrastructure, modernization, traceability, production, productivity, post-harvest management, and quality control".

2.45 On the query of the Committee regarding status of this Scheme, the Department submitted:-

"In pursuance of the budget announcement in 2019-20, the Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying, Government of India (GoI) has formulated a scheme on Pradhan Mantri Matsya Sampada Yojana (PMMSY) - a scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India with an estimated investment of Rs. 20,500 crore comprising of (a) Rs. 10,000 crore central share, (b) Rs. 5,186 crore States share and (c) Rs. 5,314 crore beneficiaries share.

The meeting of Expenditure Finance Committee (EFC) chaired by the Secretary (Expenditure), Ministry of Finance was held on 21st January, 2020 in North Block, New Delhi to consider the Pradhan Mantri Matsya Sampada Yojana (PMMSY) - A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India. The EFC approved the PMMSY at total cost of Rs. 20,050.00 crore comprising of (a) Central share of

Rs. 9,407 crore, (ii) State share of Rs 4,880.00 crore and (c) beneficiary share of Rs. 5,763 crore for its implementation for a period of 5 years with effect from 2020-21 to 2024-25 in all States/UTs.

The Department is in the process of formulation of a note for seeking approval of the Cabinet Committee on Economic Affairs (CCEA) on the Pradhan Mantri Matsya Sampada Yojana (PMMSY).

2.46 When asked about any Budgetary Allocation made for this Scheme in current year, the Department submitted:-

"The EFC while approving the scheme directed the Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying to implement the PMMSY for a period of 5 years with effect from 2020-21 to 2024-25 in all the States and UTs as the existing scheme on Blue Revolution will be closed by 31st March, 2020. Since the PMMSY is presently under formulation and it is proposed to be implemented with effect from 2020-21, no budgetary allocation has been made for this scheme during 2020-21. The necessary budgetary allocation would be sought after the approval of competent authority during 1st batch of supplementary during 2020-21."

F. INSURANCE SCHEME FOR FISHERIES SECTOR

2.47 When asked about any Scheme in operation in country which provides Insurance Coverage for Fisheries sector, the Department submitted:-

"The Department since 1991-92 has been implementing a scheme on 'Group Accident Insurance for Active Fishermen' to provide life insurance cover to active fishers. The National Scheme on welfare of Fishermen has been subsumed with the CSS on Blue Revolution: Integrated Development and Management of Fisheries and Group Accident Insurance for Active Fishermen has been implemented in alignment with the Pradhan Mantri Suraksha BimaYojana (PMSBY) with effect from 1st June, 2017 to continue to provide insurance coverage to active fishermen registered with the State Governments and Union Territories. The insurance coverage under the scheme includes (i)

Rs.2.00 lakh against death or permanent total disability, (ii) Rs.1.00 lakh for partial permanent disability. The insurance coverage to fishermen under the Group Accident Insurance for Active Fishermen was enhanced with effect from May, 2014 (i) from Rs. 1.00 lakh to Rs.2.00 lakh against death or permanent total disability and (ii) from Rs. 50,000/- to Rs.1.00 lakh for partial permanent disability. Active fishers from both inland sector and marine sector in the age group of 18 to 70 years are eligible under this scheme. Presently 29,25,081 fishers of 27 States/UTs are covered."

2.48 On the query of the Committee regarding Insurance to Fisheries sector being offered by any Public or Private Insurance Company in the Country, the Department submitted:-

"National Federation of Fishers Co-operative (FISHCOPFED) as a Nodal Agency of the Department is implementing Pradhan Mantri Suraksha Bima Yojana (PMSBY) through Oriental Insurance Co. Ltd. Under the scheme, an accidental cover of Rs.2.00 lakh is provided in case of accidental death and permanent disability & Rs. 1.00 lakh in case of accidental partial disability to fishers against a premium of Rs.12/- per fisher in the country. Fishermen between the age group of fishers of 18-70 years are covered under the scheme."

2.49 When asked about any proposal pending for offering Insurance to Fisheries Sector on the line of Pradhan Mantri Fasal Bima Yojna, the Department submitted:-

"Presently, no such proposal is pending in the Department."

G. HOUSING FACILITY TO FISHERMAN

2.50 On the query of Housing scheme to Fisherman, the representative of the Department during evidence submitted:-

सर, हाउसिंग के लिए प्रधान मंत्री आवास योजना के साथ कंवर्जेन्स में एक यूनिट के लिए हम एक लाख बीस हजार रुपया देते हैं।

2.51 Further on the query of the process of identification of beneficiary Fishermen for Housing Scheme, the representative of the Department during evidence submitted:-

हमारे मछुआरों की सूची हमारे पास राज्य सरकार से आती है। मछुआरे चूंकि बहुत ही गरीब हैं, प्रधान मंत्री आवास योजना की जो सूची है, उसमें उनका नाम आता ही आता है। जिनका नाम उस सूची में नहीं आता है तो हम अपनी सूची में उनका नाम डालते हैं।

2.52 The representative also submitted:-

मैं आपको अपनी टीम की तरफ से आश्वासन देना चाहती हूँ कि पीएमएवाई में भी पैसा आया है, तो जोखिम उठाकर और मिशन काइंड ऑफ मोड काम करेंगे। हालांकि यह स्टेट सब्जेक्ट है। हमारे पास स्टेट जो स्कीम भेज देती है कि इनको मकान देना है, तो हम लोग उनको मकान बांटते रहे हैं। आपके कहने से ऐसा लग रहा है कि हमारे यहां से टीम जानी चाहिए और स्टेट के साथ मिल कर उसकी पूरी सूची बनाने की जरूरत है।

H. ASSISTANCE TO FISHERIES INSTITUTES

2.53 The Committee desired to have to furnish year-wise Allocations and Actual Expenditure under Assistance to Fisheries Institutes Scheme. In its reply, the Department submitted:-

(Rs. in lakh)

S. No.	Institute	2017-18			2018-19			2019-20		
		BE	RE	Actual expenditure	BE	RE	Actual expenditure	BE	RE	Actual expenditure
1	Fishery Survey of India	7527.25	5318.01	5104.91	5762.05	5519.88	5626.73	9165.27	9082.77	7106.13
2	Central Institute of Fisheries, Nautical & Engineering Training	4472.34	2028.86	1957.47	1943.15	1973.23	1904.90	2580.50	2871.78	2144.21
3	National Institute of Fisheries Post Harvest Technology and Training	1325.40	1015.17	907.23	1159.30	1119.90	986.36	1406.94	1218.70	774.51
4	Central Institute of Coastal Engineering For Fishery	497.00	424.15	354.53	392.50	446.89	422.87	493.14	473.75	317.96

2.54 When asked by the Committee about any provision to providing assistance to the Institutes for Research work on fisheries sector under this Scheme, the Department submitted:-

"The Centrally Sponsored Scheme (CSS) on Blue Revolution has provision to support innovative activities. The innovative activities covered under CSS are fisheries management, conservation, induction of new technology in fishing and allied activities including onboard handling of fish, diversification of species to enhance the production and productivity, new technologies in mariculture, fish culture, Re-circulatory Aquaculture Systems (RAS) with a minimum capacity of 500 tonnes/ year, cage/pen culture including auto feed technology, energy efficient operation of post-harvest infrastructure facilities such as FHs/ FLCs etc, fisheries waste management, improvement in hygienic conditions of the post-harvest infrastructure facilities including deboning machine etc., post-harvest processing and value added products, promotional activities and any unforeseen activities etc. However, no specific provision for Research and Development Work activities under CSS-BR. The Fisheries institutes under the Department of Fisheries have their specific mandates oriented towards development of fisheries sector including infrastructure development etc."

2.55 On being asked about the policy of the Government to encourage Research on technological problems/technological upgradation of the Fishery Sector, the Department submitted:-

"The Research and Development in the field of fisheries and aquaculture comes under the purview of Indian Council of Agricultural Research, Department of Agriculture Research and Education. There are nine (9) research institutes functioning under the administrative control of ICAR which are engaged in R&D activities in different fields of fisheries including Inland, Marine, Cold Water, Brackish Water, Fresh Water and Ornamental Fisheries. These institutes are responsible for carrying out fisheries research and other fisheries development related activities in the country. The Department of Fisheries interacts regularly with ICAR institutes to highlight and address the technological challenges and requirements of the fisheries sector."

PART II
OBSERVATIONS/RECOMMENDATIONS OF THE COMMITTEE

1. ANALYSIS OF DEMANDS

The Committee note that the Department of Fisheries has been allocated Rs 825.00 crore for the financial year 2020-21 including allocation to Scheme and Non-Scheme Heads. The overall allocation to the Department for the financial year 2020-21 has increased by 2.51% in comparison to the allocation made during the year 2019-20. The Committee further note that during the years 2015-2020, Rs 2505.07 crore were allocated to Fisheries Sector. So approximately Rs 500 crore on an average per year were allocated to Fisheries Sector during the last five years. The Committee observe that there was huge reduction in the funds allocated to the Department at BE stage during the years 2017-18 to 2020-21, as against the funds proposed by the Department and this has adversely affected the various activities and targets of the Sector, as admitted by the Department. Despite these meager investments, it is quite noteworthy that the average annual growth rate for Fisheries Sector has been more than 7% during these years. The Committee also note that Fisheries Sector contributes 1% to the GDP (Gross Domestic Product) of the Country and 5% to the Agriculture GDP. The foreign earnings from Fisheries Sector stood at Rs 46,589 crore in 2018-19 and Fishery products continue to be leading commodity in Agri-Exports having 19.23% share in Agri-Exports Basket. The Committee were also informed that the Department is cherishing a very ambitious targets of raising fish production to 20 MMT by 2022-23 and Fishery Export to one lakh crores by 2024-25. The Committee are of the

considered opinion that these targets cannot be achieved with the current Budgetary Allocations which is very low. The Committee, therefore, recommend the Government to suitably enhance Budgetary Allocation to the Department of Fisheries in order to achieve the ambitious target set for Fishery Sector.

2. GROWTH OF FISHERIES SECTOR

The Committee note that the total fish production during the year 2017-18 was 12.59 million tonnes (MT) with a contribution of 8.90 MT from Inland Sector and 3.69 million tonnes from Marine Sector. The Committee further note that Fisheries Sector of the Country provides livelihood support to approximately 16 million people at the primary level and almost double the number along the value chain. The Committee note that the Fish production is envisaged to be increased by the expansion of area under cultivation, increase in productivity and diversification of aquaculture species. The Committee further note that the Department is working on upgradation /creation of infrastructure facilities for maintaining cold chain, insulated or refrigerated logistic connectivity, upgradation of fishing harbours which could reduce post-harvest losses, enhance the production through expansion of area under shrimp farming, by increasing the unit shrimp productivity through adoption of Better Management Practices (BMPs) and advanced technologies, and through diversification in commercial aquaculture techniques by introducing more exportable varieties with targeted programmes to achieve the targeted Export earnings of 1 lakh crore by 2024-25. The Committee were further informed that the Department needs funds to the tune of Rs 27000 crore in coming years to be able to fully exploit the Fishery potential of the Country. The Committee, therefore, recommend the Government

to Allocate sufficient funds to the Department so that the aforesaid Programmes/Schemes can be fully implemented which will enhance the Fish Production for achieving the targets.

3. MINIMIZING POST- HARVEST LOSSES

The Committee observe that the Fisheries Sector suffers from very high amount of Post-harvest losses. The Annual Post-harvest losses for the Marine Fisheries stand at Rs 15,000 crore whereas combined losses for both Marine and Inland Fisheries stand at Rs 61,000 crore. The Committee believe that the possible causes for Post-harvest losses are faulty handling practices, inordinate delay in packing and transportation, lack of proper cold storage facilities, and lack of technological know-how for harvesting fishes. The Committee feel that the Post-harvest losses result in loss of income for fishermen community and other stakeholders, traders and processors in fishing related Ancillary Operations because the spoiled and physically damaged fish stock fetches low market price compared to best quality catch. Considering all these factors, the Committee recommend the Government to modernize the existing harbours and establish more cold storage facilities and ensure availability of more refrigerated trucks/vans for transportation of fishes. The Committee would urge the Government to allocate sufficient funds to the Department so that the Post-harvest losses can be minimized thereby safe guarding the interest of various stakeholders in the Fisheries Sector.

4. SCHEDULED CASTES SUB PLAN (SCSP)

Scheduled Castes Sub Plan (SCSP) is intended to channelize the flow of resources from the General sectors in the Central Ministries/ Departments towards the development of Scheduled Castes, at least in proportion to their numbers in the population, both in physical and financial terms. The Committee note that the Department was able to utilize Rs 52.66, Rs. 80.95 crore and Rs 36.29 crore as against allocations of Rs 64.92 crore, Rs 100.16 crore and Rs 88.25 crore during the years 2017-18, 2018-19 and 2019-20 (till 14.02.2020), respectively. It is evident that the Department was not able to fully utilize the funds earmarked under SCSP. The Committee further note that no funds were released for States like Jammu & Kashmir, Jharkhand, Kerala, Punjab, Rajasthan, Tamil Nadu, Telangana, West Bengal etc. under SCSP which have significant Schedule Caste Population. The Committee were informed that lack of proposals from State Governments/UTs is one of the reasons for less expenditure under SCSP and Zero Allocation for some States. The Committee therefore, recommend the Department to take up this issue with the concerned State Governments/UTs so that the intended benefits under SCSP reach the weaker sections of the Society. To increase awareness the Committee also desire the Department to undertake a publicity campaign about various Schemes being implemented by the Department among SC population. The Committee would like to be apprised of the action taken in this regard.

5. COASTAL AQUACULTURE AUTHORITY (CAA)

The Committee note that the Coastal Aquaculture Authority was formed in 2005 to regulate the activities connected with Aquaculture in Coastal Areas. The Committee further note that Department was able to utilize only Rs. 2.24 crore out of allocation of Rs 4.5 crore in the year 2019-20. The Committee were informed that this less expenditure was due to many of the sanctioned posts being vacant including that of Chairperson and Member Secretary in the Authority as the Budgetary allocation to CAA is provided mainly to meet the salaries, other administrative and establishments expenses. The Committee note that CAA is entrusted with very important mandate of ascertaining environmental impact of Coastal Aquaculture farms and to order demolition or removal of any polluting Coastal Aquaculture. The Committee believe that Coastal ecosystem is very fragile and utmost attention should be paid for its preservation and conservation so that the means of livelihood for lakhs of poor and vulnerable fishermen stay intact in the long run However, the Committee are dismayed to note that the CAA, which has been entrusted with this responsibility, is working without a Chairperson and Member Secretary and many other posts also being vacant. The Committee believe that CAA cannot discharge its mandate diligently without sufficient manpower. Therefore, the Committee recommend the Department to make utmost efforts to fill the vacant posts in CAA at the earliest so as to ensure the smooth functioning of the Authority. The Committee would like to be apprised of steps taken in this direction.

6. FISHERY SURVEY OF INDIA (FSI)

The Committee note that Fishery Survey of India (FSI) is the nodal agency for carrying out the survey, assessment and monitoring of marine fishery resources in the Indian EEZ within the framework of a well defined mandate. The FSI also imparts training to the students, onboard survey vessels on tenure basis, sponsored by the CIFNET, Kochi. The Committee note that FSI conducted stock Assessment of Marine Fishery Resources and Potential Yield Estimates were drawn based on time series data collected by the Survey vessels of FSI including the land based data. The Committee further note that presently FSI has a fleet of 11 deep sea survey vessels with the State of Art Technology of which 2 are multifilament tuna longliners, 2 are monofilament tuna longliners and 7 Stern Trawlers which are being deployed from six operational Bases; Mumbai, Mormugao, Cochin, Chennai, Vishkhapatnam and Port Blair in order to accomplish the mandate of the Institute. The Committee observe that some of the Vessels like Matsya Nireekshani, Matsya Varshini, Matsya Shikari and Matsya Darshini are more than 40 years old and hence are subjected to frequent repairing besides the mandatory dry docking repairs. The Committee note that the total Expenditure incurred on Maintenance of fleet of FSI in 2019-20 (Upto January 2020) alone stand at Rs. 36.15 crore. Further, as informed by the Department, four vessels were kept in dry-docking last year due to want of funds. The Committee are of view that FSI has been entrusted with essential responsibility of assessing Marine Fishery and towards this end the availability of a modern fleet of research and reconnaissance vessels is utmost necessity to survey fishing resources in

long coastline and varied exclusive Economic Zone of Country. The Committee, therefore, recommend the Government to allocate sufficient funds for Maintenance of fleet under Fishery Survey of India so that proper assessment and survey of our Marine Resources do not suffer due to want of funds. The Committee also desire the Department to explore possibility for replacement of ageing vessels under FSI fleet so that the burgeoning Maintenance Expenditure can be brought down. The Committee would like to be apprised of action taken in this regard.

7. HOUSING FACILITY TO FISHERMEN

The Department provides Housing facility to fishermen under its flagship Centrally Sponsored Scheme - Blue Revolution Scheme. The Department provides assistance of Rs One Lakh Twenty thousand to fishermen for Housing unit in convergence with Pradhan Mantri Awas Yojana (PMAY). However, the Committee note that no provision for providing Housing units to fishermen was made for big states like Gujarat, Karnataka, Madhya Pradesh, Maharashtra, etc. during the years 2018-19 and 2019-20. The Committee were informed that the names of Beneficiaries for Housing Scheme are supplied by the respective State Government to the Department. The Department does not maintain any independent list of Fishermen who are in need of House. The Committee believe that there are chances of exclusion of Beneficiaries under the Scheme if the Department is solely dependent on States for providing list of Beneficiaries. The Committee, therefore, recommend the Department to develop a mechanism in coordination with the State Governments for identification of Beneficiaries for the

Housing Scheme and to allocate sufficient funds for the same so that this poor vulnerable section of our society gets maximum benefits. The Committee also desire the Department to explore the possibility of entrusting the task of identification of Beneficiaries to the Newly announced 'Sagar Mitras' as they will work at the Grass root level. The Committee would like to be apprised of steps taken in this regard.

8. INSURANCE SCHEME FOR FISHERMEN

The Committee note that the Department is implementing a Scheme on 'Group Accident Insurance for Active Fishermen' to provide life insurance cover to active fishers. The National Scheme on Welfare of Fishermen has been subsumed with the CSS on Blue Revolution: Integrated Development and Management of Fisheries and Group Accident Insurance for Active Fishermen is being implemented in alignment with the Pradhan Mantri Suraksha BimaYojana (PMSBY) with effect from 1st June,2017, to continue to provide insurance coverage to active fishermen registered with the State Governments and Union Territories. The insurance coverage to fishermen under the Group Accident Insurance for Active Fishermen was enhanced with effect from May, 2014 (i) from Rs. 1.00 lakh to Rs.2.00 lakh against death or permanent total disability and (ii) from Rs. 50,000/- to Rs.1.00 lakh for partial permanent disability. Active fishers from both Inland and Marine Sectors in the age group of 18 to 70 years are eligible under this scheme. The Committee note that only 29,25,081 fishermen out of approximately 16 million active fishermen in the country are covered under Insurance Scheme. The Committee recommend the Department to make earnest

efforts to provide Insurance coverage to all fishermen. The Committee further believe that the fishermen have to counter vagaries of nature in order to catch fishes and put their lives at risk for earning livelihood. The Committee feel that the provision of Insurance of Rs 2 lakh against death or permanent total disability and Rs One lakh for partial permanent disability is highly disproportionate to the risks being faced by the fishermen everyday. Therefore, the Committee recommend the Government to consider enhancing the amount of Insurance Cover provided to the fishermen under the Insurance Coverage Scheme, in proportionate to the extremely high level of risks faced by them.

9. **BLUE REVOLUTION - INTEGRATED DEVELOPMENT AND MANAGEMENT OF FISHERIES**

The Committee note that the Department is implementing Centrally Sponsored Scheme 'Blue Revolution' for a period of Five years from 2015-16 to 2019-20 at an total Central Outlay of Rs 3000 crore. The Committee further note that the Department has been able to utilize Rs 2085.82 crore out of allocated fund of Rs 2511.63 crore since 2016-17. The Committee were informed that "CSS - Blue Revolution' is a demand driven Scheme and the fund releases are made on the merit of the proposals received from the States/UTs and their requirements. Because of this, the Department has not been able to spend the allocated funds completely as sufficient number of proposals were not received from State/UTs. The Committee also note that the Department is struggling with increasing unspent balance for various States/UTs like Andamand & Nicobar, Bihar, Daman & Diu, Goa, etc. due to which these States were not allocated any funds during

the year 2019-20. The Committee deprecate the fact that the entire allocated amount could not be utilized due to lack of proposals from State Governments. The Committee recommend the Department to take up this issue with the State Governments/UTs seriously and workout an objective Action Plan to the problem of unspent balances.

10. **PRADHAN MANTRI MATSYA SAMPADA YOJANA (PMMSY)**

The Committee note that the Department has formulated Pradhan Mantri Matsya Sampada Yojana (PMMSY) to bring about Blue Revolution through sustainable and responsible development of Fisheries Sector in India. The Committee were apprised that Expenditure Finance Committee (EFC) chaired by the Secretary (Expenditure), Ministry of Finance in its meeting held on 21st January, 2020 approved the PMMSY at total cost of Rs. 20,050.00 crore comprising of (a) Central share of Rs. 9,407 crore, (ii) State share of Rs 4,880.00 crore and (c) beneficiary share of Rs. 5,763 crore for its implementation for a period of 5 years with effect from 2020-21 to 2024-25 in all States/UTs. The Committee are aware that the existing Blue Revolution Scheme will be closed by 31st March, 2020. However, the Committee are distressed to note that no Budgetary Allocation has been made for PMMSY for the year 2020-21 which will replace the existing Blue Revolution Scheme. In view of the Submission made by the Department, the Committee recommend the Department to expeditiously finalize the proposal and seek necessary approval for the Scheme PMMSY at the earliest. The Committee would further like the Department to finalize the

Operationalisation Guidelines for this Scheme at the earliest. The Committee would like to be apprised of steps taken in this regard.

**NEW DELHI;
12 March, 2020
22 Phalguna, 1941 (Saka)**

**SHRI P. C. GADDIGOUDAR
Chairperson,
*Standing Committee on Agriculture***

Annexure-I

Andhra Pradesh										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1.1	Construction of new ponds/tanks with input cost			0			0			
1.1.1	Renovation of pond with input cost	145	109.2	98.28			0			
1.1.2	Inputs for MGNAREGA Ponds						0			
1.2.1	Hatchery (no.)	6	73	65.7			0			
1.2.2	Nursery (ha)	70	100.8	90.72			0			
1.2.3	Growout Pond (ha)	75	126	113.4			0			
1.2.4	Grow out cages (no.)			0			0			
1.2.5	Grow out backyard cages (no.)			0			0			
1.3	Development of Waterlogged Areas			0			0			
1.4.1	Nursery (ha)			0			0			
1.4.2	Growout Pond (ha)			0			0			
1.5.1	Craft and gear	480	128.4	115.56			0			
1.5.2	Construction of landing centers			0			0			
1.7	Establishing fish feed mills/plants			0			0			
1.8	Fish disease management(kit supply)			0			0			
1.9	Installation of cages/pens in reservoirs and other open water bodies	67	48.24	43.416			0			
1.10	Installation of Recirculatory Aquaculture Systems (RAS)	5	19.8	17.82			0			
1.15	Fish Seed Rearing Units with Input cost (one time grant)	100	200.7	180.63			0			
1.22.1	Establishment of medium/ backyard hatcheries/rearing unit for ornamental fishes	6	4.68	4.212			0			
2.1.1	Motorisation of Traditional Craft	500	160.56	144.504	300	86.4	43.2			
1	Assistance to Traditional/Artisanal fishermen(FRP Boat)	50	56.61	50.949	100	102	51			
2	Sea cage Culture	318	381.6	343.44			0			
3	Seaweed Culture	10000	24	15			0			
4	Introduction of deep sea fishing vessels (24m OAL and above) under PPP mode	12	259.2	233.28			0			
	Fishing Harbour and Fish Landing Centre							1	679	200
5	Ice plants (New)			0			0			
6	Refrigerated & insulated trucks			0	20	96	48			
7	Auto rickshaws			0	200	96	48			
8	Motor cycles with ice box			0			0			
9	Setting up of mobile/retail fish outlet (Kiosk)			0			0			
10	Solar Power System			0			0			
11	Fishermen Houses			0	1340	964.8	964.8	750	556.2	556.2
	Administrative Expences		24.9	22.41		11.41	5.705			
	Total		1717.69	1539.32		1356.61	1160.71		1235.2	756.2

Andaman and Nicobar										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	0.9	3.06	2.75	4.1	13.94	6.97			
2	Renovation of pond with input cost	30	67.00	60.30			0.00			
3	Motorisation of Traditional Craft	100	53.52	48.17	100	52.80	26.40			
4	Assistance to Traditional/Artisanal fishermen(FRP Boat)	20	38.25	34.43	15	29.75	14.88			
5	Sea cage Culture	7	14.00	12.60			0.00			
6	Pearl Culture	1	10.00	9.00			0.00			
7	Seaweed Culture	10	0.04	0.04			0.00			
8	Introduction of deep sea fishing vessels (24m OAL and above) under PPP mode			0.00	2	64.00	32.00			
9	Ice plants (New)			0.00	1	25.00	12.50			
10	Cold storage			0.00	1	25.00	12.50			
11	Ice plants cum cold storage			0.00			0.00			
12	Renovation of existing ice palnts			0.00			0.00			
13	Refrigerated & insulated trucks	1	6.00	5.40	4	31.00	15.50			
14	Auto rickshaws	10	8.00	7.20	10	9.20	4.60			
15	Fishermen Houses			0.00			0.00			
	Group Accident Insurance for Active Fishermen	14839		0.00	13296		0.00			
	Administrative Expences			0		7.517	3.7585			
	Total		199.87	179.88		258.21	129.1		0.00	0.00

Arunachal Pradesh										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0	50	229.5	100.472			
2	Renovation of pond with input cost			0	50	94.5	41.3708			
3	Craft and gear			0	10	5.4	2.36405			
4	Riverine Fisheries Conservation and Awareness Programme			0	1	3.2	1.40092			
5	Establishing fish feed mills/plants			0	1	5.4	2.36405			
6	Stocking of fish fingerlings in beels wetland			0	100	4	1.75114			
7	Establishment of Fish/ prawn seed hatcheries	1	20	18	2	33.5	14.6658			
8	Fish Seed Rearing Units with Input cost (one time grant)	4	16.2	14.58			0			
9	Construction of Raceways with input cost	22	66.33	59.697	40	120.6	52.797			
10	Innovative and need based project	23	13.662	12.2958			0			
11	Refrigerated & insulated trucks	1	8.1	7.29			0			
12	Solar Power System	5	60	54			0			
13	Fishermen Houses	48	56.16	50.544	100	117	117			
14	Group Accident Insurance for Active Fishermen	1000		0	1027		0	1027		
	Administrative Expences		7.213	6.4917		14.88	6.51426			
	Total		247.665	222.899		627.98	340.7		0.00	0.00

Assam										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0.00			0.00			
2	Craft and gear	592	141.86	127.67			0.00			
3	Establishing fish feed mills/plants			0.00	2	179.55	89.78			
4	Installation of Recirculatory Aquaculture Systems (RAS)	4	90.00	81.00	10	225.00	112.50			
5	Establishment of Fish/ prawn seed hatcheries	22	119.34	107.41	20	126.00	63.00			
6	Fish Seed Rearing Units with Input cost (one time grant)	90	320.99	288.89			0.00			
7	Innovative and need based project	1	73.72	66.35			0.00			
8	Refrigerated & insulated trucks	1	2.36	2.12			0.00			
9	Auto rickshaws			0.00			0.00			
10	Motor cycles with ice box	3	0.51	0.46			0.00			
11	Establishment of retail/wholesale fish outlet	2	7.20	6.48			0.00			
12	Solar Power System	45	48.16	43.34			0.00			
13	Fishermen Houses	50	58.50	52.65	200	234.00	234.00			
14	Group Accident Insurance for Active Fishermen	157325		0.00	139739		0.00	142716		
15	Construction of Community Hall			0.00			0.00			
	Administrative Expences		25.88	23.292		23.52	15.27			
	Total		888.515	799.6635		807.27	524.145		0.00	0.00

Bihar										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0	500	1020	510			
2	Development of Waterlogged Areas			0	1123.6	2717.074	1358.537			
3	Establishing fish feed mills/plants			0			0			
4	Installation of cages/pens in reservoirs and other open water bodies			0	550	396	198			
5	Installation of Recirculatory Aquaculture Systems (RAS)	1	3.6	2.25			0			
6	Stocking of fish fingerlings in beels wetland			0			0			
7	One time inputs of formulated Pelleted fish feed to fish farmers			0			0			
8	Establishment of Fish/ prawn seed hatcheries			0	4	75	37.5			
9	Fish Seed Rearing Units with Input cost (one time grant)			0	1151	2210.925	1105.463			
10	Establishment of fish / prawn health laboratory			0	1	123.155	12.3155			
11	Refrigerated & insulated trucks			0	100	192	96			
12	Establishment of retail/wholesale fish outlet			0	9	1121.715	112.1715			
13	Setting up of mobile/retail fish outlet (Kiosk)			0	31	1375.195	139.44			
14	Fishermen Houses			0	1000	720	360			
15	Group Accident Insurance for Active Fishermen	300000		0	58277		0	100000		
	Administrative Expences			0		298.5317	149.2659			
	Total		3.6	2.25		10249.6	4078.692		0.00	0.00

Chhattishgarh										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	288.82	603.29	542.96	300	663.00	354.18	550	1224	1101.6
2	Renovation of pond with input cost			0.00			0.00			0
3	Construction of landing centers			0.00	10	20.00	10.68	20	40	36
4	Establishing fish feed mills/plants			0.00			0.00	3	28.8	28.32
5	Installation of cages/pens in reservoirs and other open water bodies	117	93.96	84.56	48	34.56	18.46	960	691.2	552.96
6	Installation of Recirculatory Aquaculture Systems (RAS)	7	96.00	86.40			0.00	1	12	10.8
7	Establishment of Fish/ prawn seed hatcheries	3	37.50	33.75	2	18.5	9.88	8	61	54.9
8	Fish Seed Rearing Units with Input cost (one time grant)	142	215.28	193.75	150	272.76	145.71	250	495	445.5
9	Broodbank facilities			0.00	1	250.00	133.55			0
10	Ice plants (New)			0.00			0.00			0
11	Refrigerated & insulated trucks			0.00	1	4.8	2.56	1	4.01	3.609
12	Auto rickshaws	10	4.80	4.32	10	4.8	2.56	10	4.8	4.32
13	Motor cycles with ice box	100	14.40	12.96	200	28.8	15.39	200	28.8	25.92
14	Bycycle with ice box			0.00			0.00			0
15	Establishment of retail/wholesale fish outlet	2	4.80	4.32	40	100	53.42			
16	Setting up of mobile/retail fish outlet (Kiosk)			0.00	5	12	6.41			0
17	Solar Power System			0.00	10	75.00	40.07			0
18	Fishermen Houses			0.00	200	63.36	33.85			0
19	Group Accident Insurance for Active Fishermen	210000		0.00	205897		0.00	214552		0
20	Saving-cum-Relief (both marine & inland fishers)	6666	100.00	100.00	8500	127.5	127.50	7740	116.09	116.09
21	Training, skill development to fish farmers & other stakeholders			0.00	400	32.00	17.09			0
22	Committed Liability									715.88
	Administrative Expences		32.1	28.89			0		78.4	67.912
	Total		1202.13	1091.917		1707.08	971.3195		2797.1	3177.811

Daman & Diu										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1.0	Installation of cages/pens in reservoirs and other open water bodies	25	50	45			0			
2	Introduction of deep sea fishing vessels (24m OAL and above) under PPP mode	5	160	144			0			
3	Renovation of existing ice palnts	1	18	16.2			0			
4	Refrigerated & insulated trucks	3	23.88	21.492			0			
5	Group Accident Insurance for Active Fishermen	9500		0	9266		0			
	Administrative Expences			0			0			
	Total		251.88	226.692		0	0		0.00	0.00

Delhi

S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Growout Pond (ha)	10	38.00	34.20			0.00			
2	Installation of cages/pens in reservoirs and other open water bodies	48	62.40	56.16			0.00			
3	Installation of Recirculatory Aquaculture Systems (RAS)	2	50.00	45.00			0.00			
4	Group Accident Insurance for Active Fishermen	400		0.00	103		0.00	200		
	Administrative Expences			1.03			0			
	Total		150.4	136.39		0	0		0.00	0.00

Goa										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	2	3.72	3.348			0			
2	Renovation of pond with input cost	24	25.56	23.004			0			
3	Growout Pond (ha)	1	3.6	3.24			0			
4	Craft and gear	20	5.4	4.86	10	2.76	1.38			
5	Construction of landing centers	2	4	3.6	1	2	1			
6	Installation of cages/pens in reservoirs and other open water bodies	12	9.72	8.748			0			
7	One time inputs of formulated Pelleted fish feed to fish farmers			0			0			
8	Motorisation of Traditional Craft	48	15.408	13.8672	50	15.84	7.92			
9	Safety of Fishermen at Sea			0			0			
10	Assistance to Traditional/Artisanal fishermen(FRP Boat)	20	22.95	20.655	15	17.85	8.925			
11	Sea cage Culture	120	160.2	144.18			0			
12	New fishing harbours/fish landing centres			0			0			
13	Ice plants (New)			0			0			
14	Cold storage			0			0			
15	Refrigerated & insulated trucks	4	21.6	19.44	3	16.8	8.4			
16	Auto rickshaws			0			0			
17	Motor cycles with ice box	20	3.168	2.8512	10	1.44	0.72			
18	Setting up of mobile/retail fish outlet (Kiosk)	4	10.8	9.72			0			
19	Group Accident Insurance for Active Fishermen	11840		0	11840		0			
20	Saving-cum-Relief (both marine & inland fishers)			0			0			
	Administrative Expences		8.58378	7.725402		1.71	0.855			
	Total		294.70978	265.2388		58.4	29.2		0.00	0.00

Gujarat

S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	9.32	17.61	15.8454			0			
2	Renovation of pond with input cost	2	0.72	0.648			0			
3	Nursery (ha)	1	1.44	1.296			0			
4	Growout Pond (ha)	22	41.16	37.044			0			
5	Establishing fish feed mills/plants	1	48.00	43.2			0			
6	Establishment of Fish/ prawn seed hatcheries			0			0			
7	Motorisation of Traditional Craft			0			0			
8	Pearl Culture			0			0			
9	Seaweed Culture		201.52	201.52			0			
10	Introduction of deep sea fishing vessels (24m OAL and above) under PPP mode	10	211.20	190.08	135	2841.60	1420.8			
11	Ice plants (New)	3	42.00	37.8			0			
12	Fishermen Houses			0			0			
13	Group Accident Insurance for Active Fishermen	218270		0	37856		0	218270		
14	Committed Liability								1000.00	1000.00
	Administrative Expences			0			0			
	Total		563.65	527.433		2841.6	1420.8		1000.00	1000.00

Harynana										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	50.00	102.00	88.205	200.00	459.00	229.5			
2	Renovation of pond with input cost			0			0			
3	Development of Waterlogged Areas			0	100	174.72	87.36			
4	Nursery (ha)	21.00	42.84	38.556			0			
5	Growout Pond (ha)			0	150.00	344.76	172.38			
6	Craft and gear			0			0			
7	Riverine Fisheries Conservation and Awareness Programme			0			0			
8	Installation of Recirculatory Aquaculture Systems (RAS)	16.00	192.00	172.8	15.00	198.00	99			
9	Establishment of Fish/ prawn seed hatcheries	2.00	4.25	3.83			0			
10	Fish Seed Rearing Units with Input cost (one time grant)	256.00	460.80	414.72			0			
11	Auto rickshaws	80	42.72	38.448			0			
12	Training, skill development to fish farmers & other stakeholders			0			0			
13	Committed Liability									696.47
	Administrative Expences		25.34	22.806		35.3	17.65			
	Total		869.95	779.365		1211.78	605.89			696.47

Himachal Pradesh										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	0.57	2.61	2.349	20	71.91	35.955			
2	Renovation of pond with input cost			0			0			
3	Craft and gear			0	250	112.5	56.25			
4	Integrated Development of fisheries in Reservoirs			0			0			
5	Establishing fish feed mills/plants			0	15	63	31.5			
6	Installation of cages/pens in reservoirs and other open water bodies			0	24	57.6	28.8			
7	Installation of Recirculatory Aquaculture Systems (RAS)			0	1	40	20			
8	Establishment of Fish/ prawn seed hatcheries	16	175.5	157.95	12	130.5	65.25			
9	Fish Seed Rearing Units with Input cost (one time grant)	13	40.5	36.45			0			
10	Construction of Raceways with input cost	117	232.47	209.223	330	788.94	394.47			
11	Innovative and need based project			0	1	45.36	22.68			
12	Establishment of retail/wholesale fish outlet			0	3	10.8	5.4			
13	Solar Power System	7	84	75.6	2	24	12			
14	Fishermen Houses			0	200	234	234	200	241.02	241.02
15	Group Accident Insurance for Active Fishermen	13413		0	12650		0	12650		
16	Saving-cum-Relief (both marine & inland fishers)			0	2696	43.056	43.056	3710	59.36	59.36
17	Construction of Community Hall	1	68	61.2			0			
18	Committed Liability									
	Administrative Expences		18.09	16.281		40.3355	20.16775			328.76
	Total		621.17	559.053		1662.002	969.5288		300.38	629.14

Jammu and Kashmir										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	10	30.60	27.54			0.00			
2	Renovation of pond with input cost			0.00			0.00			
3	Craft and gear			0.00			0.00			
4	Riverine Fisheries Conservation and Awareness Programme			0.00			0.00			
5	Installation of cages/pens in reservoirs and other open water bodies			0.00	72	172.80	86.40			
6	Installation of Recirculatory Aquaculture Systems (RAS)	1	5.40	4.86			0.00			
7	Establishment of Fish/ prawn seed hatcheries	2	18.00	16.20	3	49.00	24.50			
8	Broodbank facilities			0.00			0.00			
9	Construction of Raceways with input cost	59	102.06	91.85	80	177.30	88.65			
10	New fishing harbours/fish landing centres			0.00			0.00			
11	Ice plants cum cold storage			0.00			0.00			
12	Auto rickshaws	20	15.84	14.26			0.00			
13	Motor cycles with ice box			0.00			0.00			
14	Bycycle with ice box	1200	14.45	13.01			0.00			
15	Solar Power System	3	16.20	14.58			0.00			
16	Fishermen Houses	200	234.00	210.60	200	234.00	234.00			
17	Group Accident Insurance for Active Fishermen	15000		0.00	15961		0.00	15402		
	Administrative Expences		13.1	11.79		11.973	5.9865			
	Total		449.65	404.685		645.073	439.5365		0.00	0.00

Jharkhand										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of landing centers			0	10	20	10			
2	Establishing fish feed mills/plants			0	1	100	50			
3	Installation of cages/pens in reservoirs and other open water bodies			0			0			
4	Installation of Recirculatory Aquaculture Systems (RAS)	8	96	60			0			
5	Establishment of Fish/ prawn seed hatcheries	4	24	15			0			
6	Auto rickshaws			0	10	4.8	2.4			
7	Establishment of retail/wholesale fish outlet			0	40	200	100			
8	Solar Power System			0	10	75	37.5			
9	Fishermen Houses			0	1000	720	720			
10	Group Accident Insurance for Active Fishermen	126000		0	131451		0	140000		
	Administrative Expences			0		11.99	5.995			
	Total		120	75		1131.8	925.9		0.00	0.00

Karnataka										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	150.03	341.26	307.13	105	245.82	122.91			
2	Renovation of pond with input cost			0.00			0.00			
3	Inputs for MGNAREGA Ponds				139	56.16	28.08			
4	Craft and gear			0.00	500	138.00	69.00			
5	Riverine Fisheries Conservation and Awareness Programme			0.00			0.00			
6	Integrated Development of fisheries in Reservoirs			0.00	1	48.00	24.00			
7	Establishing fish feed mills/plants			0.00	4	216.00	108.00			
8	Installation of cages/pens in reservoirs and other open water bodies			0.00	24	17.28	8.64			
9	Establishment of RE-circulatory Aquaculture Syste (RAS)							1	18	9
10	Establishment of Fish/ prawn seed hatcheries			0.00	10	125.00	62.50	1	50	25
11	Fish Seed Rearing Units with Input cost (one time grant)	2	3.00	2.70			0.00			
12	Motorisation of Traditional Craft	219	70.27	63.24	300	96.92	48.46			
13	Safety of Fishermen at Sea			0.00	375	201.84	100.92			
14	Assistance to Traditional/Artisanal fishermen(FRP Boat)			0.00	30	32.13	16.07			
15	Sea cage Culture			0.00			0.00			
16	Seaweed Culture			0.00	500	1.44	0.72			
17	Mussel Farming (No)			0.00	200	8.10	4.05			
18	Innovative and need based project			0.00			0.00			
19	New fishing harbours/fish landing centres			0.00	1	3465.00	1386.00			
20	Ice plants (New)	7.00	180.00	162.00			0.00	5	83.52	41.76
21	Cold storage	1.00	24.00	21.60			0.00			
22	Ice plants cum cold storage			0.00			0.00			
23	Renovation of existing ice palnts			0.00			0.00	6	128.4	64.2
24	Refrigerated & insulated trucks	1.00	3.60	3.24	50.00	142.80	71.40			
25	Auto rickshaws			0.00	10.00	5.52	2.76			
26	Motor cycles with ice box			0.00	100.00	16.20	8.10			
27	Establishment of retail/wholesale fish outlet			0.00			0.00			
28	Setting up of mobile/retail fish outlet (Kiosk)	1.00	2.40	2.16	10.00	27.60	13.80			
29	Solar Power System			0.00	10.00	75.00	37.50			
30	Fishermen Houses			0.00			0.00			
31	Group Accident Insurance for Active Fishermen	204689		0.00	40641		0.00	204689		
32	Saving-cum-Relief (both marine & inland fishers)	34239	513.59	462.23			0.00	38518	592.77	592.77
33	Training, skill development to fish farmers & other stakeholders			0.00		5.00	2.50			
34	Administrative Expences			0		43.764	21.882		8.57	4.285
35	Committed liability of earlier years									1503
	Total		1138.116	1024.304		4967.574	2137.287		881.26	2240.015

Kerala												
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)				
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release		
1	2	6	7	8	9	10	11	12	13	14		
1	Construction of new ponds/tanks with input cost			0			0					
2	Renovation of pond with input cost	150	222.84	200.556			0					
3	Grow out cages (no.)	80	64.08	57.672	100	72	36					
4	Grow out backyard cages (no.)			0			0					
5	Development of Waterlogged Areas	80	138.84	124.956	80	124.8	62.4					
6	Installation of cages/pens in reservoirs and other open water bodies			0			0					
7	Installation of Recirculatory Aquaculture Systems (RAS)	100	160.56	144.504	125	180	90					
8	Safety of Fishermen at Sea	120	57.6	57.6	200	96	48					
9	Assistance to Traditional/Artisanal fishermen(FRP Boat)	120	115.2	115.2	200	96	48					
10	Sea cage Culture			0			0					
11	Mussel Farming (No)	2000	80.28	72.252	1000	36	18					
12	Establishment of retail/wholesale fish outlet			0			0					
13	Fishermen Houses			0	132	95.04	95.04					
14	Training, skill development to fish farmers & other stakeholders			0			0					
15	Saving-cim-Relief for Fishermen							680250	8007.15	8007.15		
16	Committed Liability of earlier years									1350		
17	Administrative Expences		41.598	39.5982		18.14	9.07					
	Total		880.998	812.3382		717.98	406.51		8007.15	9357.15		

Lakshadweep										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	Motorisation of Traditional Craft	111	59.52	53.568	111	79.92	39.8978	12	13	14
2	Group Accident Insurance for Active Fishermen	12052		0	1204		0			
	Administrative Expences			0			0			
	Total		59.52	53.568		79.92	39.8978			

Madhya Pradesh										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	28	52.08	46.87	100	204.00	99.52	327.3	811.31	730.179
2	Renovation of pond with input cost	9.5	3.42	3.08			0.00			0
3	Inputs for MGNAREGA Ponds				200	72.00	35.13			0
4	Establishing fish feed mills/plants	5	13.20	11.88	10	24.00	11.71	4	150	135
5	Installation of cages/pens in reservoirs and other open water bodies	250	198.00	178.20	120	96.48	47.07	66	60.48	54.432
6	Installation of Recirculatory Aquaculture Systems (RAS)	10	139.00	125.10	10	132.00	64.40			0
7	Establishment of Fish/ prawn seed hatcheries	10	66.00	59.40	8	48.00	23.42	9	57	51.3
8	Fish Seed Rearing Units with Input cost (one time grant)	25	50.40	45.36	52	93.60	45.66	48	105.75	95.175
9	Assistance to Traditional/Artisanal fishermen(FRP Boat)			0.00			0.00			0
10	Ice plants (New)	1	12.00	10.80			0.00			0
11	Cold storage			0.00			0.00			0
12	Ice plants cum cold storage			0.00			0.00	30	18	16.2
13	Solar power support system for aquaculture							3	16.5	14.85
14	Renovation of existing ice palnts			0.00			0.00			0
15	Refrigerated & insulated trucks	2	9.60	8.64			0.00	1	3.6	3.24
16	Auto rickshaws			0.00			0.00	54	31.2	28.08
17	Motor cycles with ice box	65	10.44	9.40	50	8.62	4.21	682	116.34	104.706
18	Bycycle with ice box			0.00			0.00			0
19	Establishment of retail/wholesale fish outlet			0.00	10	48.00	24.00			0
20	Seting up of mobile/retail fish outlet (Kiosk)	2	4.80	4.32	26	66.00	32.20			0
21	Fishermen Houses			0.00			0.00			0
22	Group Accident Insurance for Active Fishermen	184933		0.00	116941		0.00			0
23	Saving-cum-Relief (both marine & inland fishers)	10000	150.00	135.00	15100	226.50	226.50	12318	184.77	184.77
24	Training, skill development to fish farmers & other stakeholders	200	16.00	14.40	200	16.00	7.81			0
25	Committed Liability of earlier years									404.54
	Administrative Expences		21.75	19.575		30.94	15.1616		41.11	36.999
	Total		746.69	672.021		1066.14	636.769		1596.06	1859.47

Maharashtra										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0	19.21	44.84	22.42			
2	Renovation of pond with input cost			0			0			
3	Inputs for MGNAREGA Ponds				66.8	27.86				
4	Hatchery (no.)			0			0			
5	Craft and gear			0	22	5.4	2.7			
6	Establishing fish feed mills/plants			0	32	76.8	38.4			
7	Fish disease management(kit supply)			0			0			
8	Installation of cages/pens in reservoirs and other open water bodies			0	5380	5071.8	2535.9			
9	Establishment of Fish/ prawn seed hatcheries			0	7	46.94	23.47			
10	Fish Seed Rearing Units with Input cost (one time grant)			0	10	11.16	5.58			
11	Safety of Fishermen at Sea			0			0			
12	Assistance to Traditional/Artisanal fishermen(FRP Boat)			0	3	3.06	1.39846			
13	Sea cage Culture			0	100	132	60.32572			
14	Pearl Culture			0	1	6	3			
15	Mussel Farming (No)			0			0			
16	New fishing harbours/fish landing centres			0			0			
17	Modernisation/Up-gradation of existing FH			0			0			
18	Ice plants (New)	4	60	37.5	70	42	21			
19	Cold storage	2	38.4	24			0			
20	Ice plants cum cold storage	1	109.2	68.25			0			
21	Renovation of existing ice palnts			0			0			
22	Refrigerated & insulated trucks	6	21.6	13.5	11	54	27			
23	Auto rickshaws	7	3.36	2.1	1	0.48	0.24			
24	Motor cycles with ice box	11	1.58	0.9875	66	12.02	6.01			
25	Establishment of retail/wholesale fish outlet	1	15.16	9.475	1	2.4	1.2			
26	Setting up of mobile/retail fish outlet (Kiosk)	4	9.6	6			0			
27	Fishermen Houses			0			0			
28	Group Accident Insurance for Active Fishermen	323838		0	46900		0	388038		
29	Saving-cum-Relief (both marine & inland fishers)			0			0			
30	Committed Liability of last year									1000
31	Administrative Expences			0		161.71	80.855			
	Total		258.9	161.8125		5698.47	2843.429			1000

Manipur										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	77	289.17	260.25	100	367.20	183.60			
2	Installation of cages/pens in reservoirs and other open water bodies	24	28.08	25.27	48	77.76	32.88			
3	Installation of Recirculatory Aquaculture Systems (RAS)	1	40.00	36.00	2	54.00	27.00			
4	Establishment of Fish/ prawn seed hatcheries	6	72.00	64.80	6	63.00	31.50			
5	Fish Seed Rearing Units with Input cost (one time grant)	11.4	27.46	24.71	60	191.70	95.85			
6	Fishermen Houses	34	35.36	31.82			0.00			
7	Group Accident Insurance for Active Fishermen	1000		0.00			0.00			
	Administrative Expences		14.76195	13.28576		22.6	11.3			
	Total		506.827	456.1443		776.26	382.13		0.00	0.00

Meghalaya										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0	1000	4590	2295			
2	Renovation of pond with input cost			0			0			
3	Inputs for MGNAREGA Ponds				50	40.5				
4	Riverine Fisheries Conservation and Awareness Programme			0			0			
5	Establishing fish feed mills/plants			0	10	54	27			
6	Installation of cages/pens in reservoirs and other open water bodies	20	32.4	29.16			0			
7	Installation of Recirculatory Aquaculture Systems (RAS)	1	24.92	22.428			0			
8	Establishment of Fish/ prawn seed hatcheries			0			0			
9	Broodbank facilities	1	11.56	10.404			0			
10	Construction of Raceways with input cost			0	10	36	18			
11	Refrigerated & insulated trucks	4	34.19	30.771	2	40	20			
12	Establishment of retail/wholesale fish outlet	20	47.52	42.768	52	286	143			
13	Training, skill development to fish farmers & other stakeholders			0			0			
14	Committed liability								2598.95	2598.95
	Administrative Expences		4.51	4.059		151.4	75.7			
	Total		155.1	139.59		5197.9	2598.95		2598.95	2598.95

Mizoram										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0.00	30	137.70	68.85			
2	Renovation of pond with input cost			0.00			0.00			
3	Development of Waterlogged Areas			0.00	20	70.20	35.10			
4	Craft and gear			0.00			0.00			
5	Construction of landing centers	3	9.60	8.64			0.00			
6	Establishing fish feed mills/plants			0.00			0.00	5	40	32
7	Installation of cages/pens in reservoirs and other open water bodies	66	106.92	97.00			0.00			
8	Installation of Recirculatory Aquaculture Systems (RAS)	1	16.88	15.19			0.00	2	39	31.2
9	Establishment of Fish/ prawn seed hatcheries	4	54.00	48.60	4	54.00	27.00	7	114	91.2
10	Fish Seed Rearing Units with Input cost (one time grant)	9.4	30.46	27.41	22	89.10	44.55	30	121.5	97.2
11	Construction of Raceways with input cost			0.00			0.00			
12	Running water fish culture units			0.00			0.00			
13	Ice plants (New)	2	10.80	9.72			0.00			
14	Fishermen Houses	43	50.31	45.28	50	58.50	58.50	80	90.406	90.406
15	Group Accident Insurance for Active Fishermen	1000		0.00	1187		0.00			
16	Saving-cum-Relief (both marine & inland fishers)			0.00	5355	128.52	128.52	6283	150.79	150.79
17	Tube-well	11	5.28	4.75			0.00			
	Administrative Expences		5.32	4.788		10.53	5.265		9.435	7.548
	Total		289.57	261.385		548.55	367.785		565.131	500.344

Nagaland										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0			0			
2	Renovation of pond with input cost			0			0			
3	Establishment of Fish/ prawn seed hatcheries			0	4	54	27			
4	Fish Seed Rearing Units with Input cost (one time grant)			0	60	243	121.5			
5	Solar Power System			0	10	81	40.5			
6	Housing for Fishermen							1800	2169.18	2169.18
7	Committed liability								226.99	226.99
	Administrative Expences			0		11.34	5.67			
	Total		0	0		389.34	194.67		2396.17	2396.17

Odisha										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0.00	130	312.00	156.00			
2	Renovation of pond with input cost	10	13.38	12.04			0.00			
3	Hatchery (no.)	8	96.00	86.40			0.00			
4	Growout Pond (ha)			0.00	48	112.32	56.16			
5	Development of Waterlogged Areas			0.00			0.00			
6	Growout Pond (ha)	100	227.46	204.71			0.00			
7	Craft and gear			0.00	250	33.44	16.72			
8	Construction of landing centers			0.00	30	60.00	30.00			
9	Installation of cages/pens in reservoirs and other open water bodies	24	17.28	15.55			0.00			
10	Installation of Recirculatory Aquaculture Systems (RAS)	4	54.00	48.60	2	50.00	25.00			
11	Establishment of Fish/ prawn seed hatcheries	12	81.00	72.91			0.00			
12	Establishment of medium/ backyard hatcheries/rearing unit for ornamental fishes	10	12.24	11.02			0.00			
13	Establishment of Integrated unit of ornamental fish	1	6.48	5.83			0.00			
14	Establishment of medium scale ornamental units	5	15.46	13.91			0.00			
15	Motorisation of Traditional Craft	900	144.22	129.80	1000	163.20	81.60			
16	Safety of Fishermen at Sea			0.00	500	45.00	22.50			
17	Assistance to Traditional/Artisanal fishermen(FRP Boat)	75	40.08	36.07			0.00			
18	Deep sea fishing vessels							4	128	38.4
19	New fishing harbours/fish landing centres			0.00	1	1248.50	499.50			
20	Refrigerated & insulated trucks			0.00	36	171.60	85.80			
21	Auto rickshaws	80	57.60	51.84	50	24.00	12.00			
22	Motor cycles with ice box			0.00	300	43.20	21.60			
23	Establishment of retail/wholesale fish outlet	1	180.00	162.00			0.00			
24	Group Accident Insurance for Active Fishermen	1150000		0.00	1150000		0.00	1150000		
25	Saving-cum-Relief (both marine & inland fishers)	10000.00	203.52	198.17			0.00	3757	50.883	50.883
26	Training, skill development to fish farmers & other stakeholders	50	2.50	2.25			0.00			
27	Committed liability of last year									454.397
28	Administrative Expences		29.03	26.127		30.45	15.225			
	Total		1180.25	1077.23		2293.71	1022.11		178.883	543.68

Puducherry										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0			0			
2	Motorisation of Traditional Craft			0	40	19.2	9.6			
3	Safety of Fishermen at Sea			0	120	96	48			
4	Modernisation/Up-gradation of existing FH			0	1	1563	533.09			
5	Group Accident Insurance for Active Fishermen	54367		0	43745		0	29883		
6	Saving-cum-Relief (both marine & inland fishers)			150	37488	855.58	855.58	4667	140	140
	Administrative Expences			0		3.46	1.73			
	Total		0	150		2537.24	1448		140	140

Punjab										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0.00	1000	2209.32	234.99			
2	Growout Pond (ha)	50	120.00	108.00	100	246.24	26.19			
3	Installation of Recirculatory Aquaculture Systems (RAS)	6	72.00	64.80			0.00			
4	Establishment of Fish/ prawn seed hatcheries	10	60.00	54.00			0.00			
5	Broodbank facilities	1	250.00	225.00			0.00			
6	Construction of Raceways with input cost			0.00			0.00			
7	Solar Power System			0.00	15	112.50	11.97			
8	Group Accident Insurance for Active Fishermen	5000		0.00	3416		0.00	3500		
9	Committed liability of last year									2063.76
10	Administrative Expences		15.06	13.554		77.04	8.19418			
	Total		517.06	465.354		2645.1	281.34			2063.76

Rajasthan

S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Hatchery (no.)	1	12	10.8			0			
2	Installation of cages/pens in reservoirs and other open water bodies			0			0			
3	Installation of Recirculatory Aquaculture Systems (RAS)			0	1	5.4	2.7			
4	Fish Seed Rearing Units with Input cost (one time grant)	33	65.7	59.13	50	18	9			
5	Broodbank facilities			0			0			
6	Construction of Raceways with input cost			0	1	19.27	9.635			
7	Pearl Culture	1	12.5	11.25	2	15	7.5			
8	Refrigerated & insulated trucks			0	2	7.92	3.96			
9	Auto rickshaws			0	1	0.48	0.24			
10	Motor cycles with ice box			0	1	0.13	0.065			
11	Fishermen Houses			0			0			
12	Group Accident Insurance for Active Fishermen	11220		0	11220		0	2122		
13	Saving-cum-Relief (both marine & inland fishers)			0			0			
14	Strengthening of database								21.6	21.6
15	Committed liability of last year									150
16	Administrative Expences		2.33	2.097		2.00	1.00			
	Total		92.53	83.277		68.2	34.1		21.60	171.60

Sikkim										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Riverine Fisheries Conservation and Awareness Programme			0.00			0.00			
2	Installation of Recirculatory Aquaculture Systems (RAS)			0.00	2	80.00	40.00	14	78.4	70.56
3	Establishment of Fish/ prawn seed hatcheries			0.00	3	24.30	12.15			0
4	Construction of Raceways with input cost			0.00	250	510.30	255.15	310	656.1	590.49
	Solar Support							2	24	21.6
5	Running water fish culture units			0.00			0.00			0
6	Innovative and need based project			0.00			0.00			0
7	Group Accident Insurance for Active Fishermen	1000		0.00	411.00		0.00			0
8	Committed liability of last year									316.52
9	Administrative Expences			0		18.43	9.215		22.76	20.484
	Total		0	0		633.03	316.515		781.26	1019.654

Tamil Nadu

S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0			0			
2	Renovation of pond with input cost			0			0			
3	Growout Pond (ha)	60	93.60	24.00			0.00			
4	Establishment of Fish/ prawn seed hatcheries	5	30	18.75			0			
5	Motorisation of Traditional Craft			0	2600	748.8	374.4			
6	Assistance to Traditional/Artisanal fishermen(FRP Boat)			0	200	204	102			
7	Introduction of deep sea fishing vessels (24m OAL and above) under PPP mode	500	10000	10000			0			
8	Solar Power System			0			0			
9	Group Accident Insurance for Active Fishermen	666380		0	481386		0	524054		
10	Transponder under MCS								1499.00	1499.00
11	Committed Liability								302.00	302.00
	Administrative Expences			0		28.5	14.25			
	Total		10123.6	10042.8		981.3	490.65		1801.00	1801.00

Telangana										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	100	227.46	204.714	500	1020	428.204			
2	Construction of landing centers			0			0			
3	Establishing fish feed mills/plants			0	2	96	40.30			
4	Fish disease management(kit supply)			0			0.00			
5	Installation of cages/pens in reservoirs and other open water bodies			0	300	216	90.68			
6	Installation of Recirculatory Aquaculture Systems (RAS)	2	24	21.6	10	120	50.38			
7	Establishment of Fish/ prawn seed hatcheries	17	114	102.6	60	360	151.13			
8	Fish Seed Rearing Units with Input cost (one time grant)	76	152.1	136.89	500	900	377.83			
9	Broodbank facilities			0			0			
10	Innovative and need based project			0	1	12	5.038			
11	Ice plants (New)			0	30	180	75.565			
12	Bycycle with ice box			0			0.00			
13	Establishment of retail/wholesale fish outlet			0	100	500	209.90			
14	Setting up of mobile/retail fish outlet (Kiosk)			0	50	156	65.49			
15	Group Accident Insurance for Active Fishermen	326154		0	265236		0	303000		
16	Training, skill development to fish farmers & other stakeholders			0	1000	80	33.58			
	Administrative Expences		15.53	13.977		111.24	46.70			
	Total		533.09	479.781		3751.24	1574.80		0.00	0.00

Tripura										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	208.52	136.90	98.29	50	151.20	75.60	20	85.68	77.112
2	Renovation of pond with input cost	3.56	9.97	7.16			0.00			0
3	Inputs for MGNAREGA Ponds				387.5	251.10	125.55			0
4	Installation of cages/pens in reservoirs and other open water bodies	64	103.68	74.44			0.00	64	103.68	93.312
	Craft and gear							250	135	121.5
5	Stocking of fish fingerlings in beels wetland			0.00			0.00	240	9.6	8.64
	Wetland conservation & awareness programme							1	3.2	2.88
6	Establishment of Fish/ prawn seed hatcheries	10	28.35	20.35	2	33.50	16.75	2	22.5	20.25
7	Fish Seed Rearing Units with Input cost (one time grant)	21	13.50	9.69			0.00			0
8	Establishment of fish / prawn health laboratory			0.00			0.00			0
9	Auto rickshaws			0.00			0.00	20	21.6	19.44
10	Solar Power System			0.00	4	48.00	24.00	5	56.1	50.49
11	Fishermen Houses	140	163.80	117.60	1493	1677.90	1677.90			0
12	Group Accident Insurance for Active Fishermen	1000		0.00	2072		0.00	2600		0
13	Saving-cum-Relief (both marine & inland fishers)	835	20.04	14.39	1000	24.00	24.00			0
14	Committed liability of last year									383.48
15	Administrative Expences			0		67.644	60.387		13.12	11.808
	Total		476.24	341.9198		2253.344	2004.187		450.48	788.912

Uttar Pradesh										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost	25	57	0	375	818.4	409.2	310	736.8	589.44
2	Renovation of pond with input cost	325	390	0			0			0
3	Inputs for MGNAREGA Ponds				500	207	103.5			0
	Development of water logged area							7	10.92	8.736
4	Craft and gear			0	10	2.4	1.2			0
5	Establishing fish feed mills/plants	9	121.6	6.48	2	7.2	3.6	42	126	100.8
6	Installation of cages/pens in reservoirs and other open water bodies	260	187.2	0			0	260	187.2	149.76
7	Installation of Recirculatory Aquaculture Systems (RAS)	27	396	194.4	18	374	187	123	1428	1142.4
8	Creation of portal for advisory services to farmers on mobile and internet			0			0			0
9	Establishment of Fish/ prawn seed hatcheries	33	210	32.4	2	15	7.5	7	51	40.8
10	Fish Seed Rearing Units with Input cost (one time grant)	265	381.6	0			0	23	41.4	33.12
11	Broodbank facilities	1	161	0			0			
12	Auto rickshaws			0	10	12	6			
13	Motor cycles with ice box			0	700	126	63			
14	Bycycle with ice box			0			0			
15	Establishment of retail/wholesale fish outlet			0			0			
16	Solar Power System	13	83.7	4.86			0	43	310.8	248.64
17	Assistance for maintenance dredging of fishing harbours and fish landing centres			0			0			
18	Setting up institutional mechanism for management and operation of fishing harbours/fish landing centres			0			0			
19	Fishermen Houses	313	225.36	0	600	431.9	431.9	1400	1008	1008
20	Group Accident Insurance for Active Fishermen	193000		0	103333		0	134014		
21	Committed Liability of last year									403.81
22	Administrative Expences		66.4	0		46.86	23.43		91.12	91.12
	Total	1760.85	2279.86	238.14		2040.76	1236.33		3991.24	3816.63

Uttarakhand

S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0.00			0.00	11.5	37.65	33.885
2	Renovation of pond with input cost			0.00	5.37	10.96	5.48			
3	Development of Waterlogged Areas			0.00	10	52.00	26.00	2	10.4	9.36
4	Riverine Fisheries Conservation and Awareness Programme	1	3.20	2.88			0.00			
5	Establishing fish feed mills/plants	1	160.00	144.00	2	10.80	5.40	1	3.6	3.24
6	Installation of cages/pens in reservoirs and other open water bodies	48	51.84	46.66			0.00			
7	Installation of Recirculatory Aquaculture Systems (RAS)			0.00	2	36.00	18.00			
8	Establishment of Fish/ prawn seed hatcheries			0.00			0.00			
9	Fish Seed Rearing Units with Input cost (one time grant)	30	90.45	81.41	26.15	83.84	41.92			
10	Broodbank facilities	1	160.00	144.00	1	240.00	120.00			
11	Construction of Raceways with input cost	96	173.34	156.01	158	291.60	145.80	138	243.81	219.429
12	Running water fish culture units			0.00			0.00	59	23.94	21.546
13	Refrigerated & insulated trucks			0.00			0.00			
14	Motor cycles with ice box	8	1.94	1.75			0.00	11	3.03	2.727
15	Setting up of mobile/retail fish outlet (Kiosk)			0.00			0.00	4	16.2	14.58
16	Solar Power System	15	89.10	80.19			0.00			
17	Group Accident Insurance for Active Fishermen	1000		0.00	1324		0.00			
18	Training, skill development to fish farmers & other stakeholders			0.00			0.00			
	Administrative Expences		21.9	19.71		21.755	10.8775		10.16	9.144
	Old Liability released of preceideng years									369.76
	Total		751.774	676.5966		746.951	373.4755		348.79	683.671

West Bengal										
S.N	Name of the Component	2017-18			2018-19			2019-20 (till date)		
		Physical	Central Share	Total Release	Physical	Central Share	Total Release	Physical	Central Share	Total Release
1	2	6	7	8	9	10	11	12	13	14
1	Construction of new ponds/tanks with input cost			0			0			
2	Renovation of pond with input cost	24.56	55.87	50.283			0			
3	Hatchery (no.)			0			0			
4	Growout Pond (ha)			0			0			
5	Development of Waterlogged Areas			0			0			
6	Riverine Fisheries Conservation and Awareness Programme			0			0			
7	Establishing fish feed mills/plants			0			0			
8	Installation of Recirculatory Aquaculture Systems (RAS)	2	24	21.6			0			
9	Establishment of Fish/ prawn seed hatcheries	4	27	24.3			0			
10	Fish Seed Rearing Units with Input cost (one time grant)	5	9	8.1			0			
11	Construction of Raceways with input cost			0			0			
12	Running water fish culture units			0			0			
13	Establishment of medium/ backyard hatcheries/rearing unit for ornamental fishes	6	224.808	202.327			0			
14	Innovative and need based project	1	7.2	6.48			0			
15	Refrigerated & insulated trucks	2	7.2	6.48			0			
16	Auto rickshaws			0			0			
17	Motor cycles with ice box	50	7.2	6.48			0			
18	Fishermen Houses	122	87.84	79.056	300	185.4	185.4			
19	Group Accident Insurance for Active Fishermen			0	132995		0			
20	Training, skill development to fish farmers & other stakeholders	45	4.5	4.05			0			
21	Construction of Community Hall	1	2	1.8			0			
22	Tube-well	6	1.5	1.35			0			
	Administrative Expenses			0			0			
	Total		458.118	412.306		185.4	185.4		0	0

Annexure-II

Status of Proposals Recommended by CAMC under FIDF

Annexure-III

	Name of the Project	Total Project Cost (Rs. In crore)
TAMIL NADU		
	Fishing Harbour	
1	Tharangampadi in Nagapattinam	120.00
2	Thiruvottriyur Kuppam in Tiruvallur District	200.00
3	Development of existing Fishing Harbour at Muthunagar in Cuddalore	100.00
	Sub Total (A)	420.00
	Andhra Pradesh	
	Construction of Fishing Harbour	
1	Uppada in East Godavari	289.4
2	Vodarevu in Prakasham	409.22
3	Machilipattinam in Krishna	252.00
4	Nizampattinam in Guntur	340.78
	Sub Total (B)	1291.4
	Proposals from Private Entrepreneurs	
5	Development of innovative project to enhance the fish/shrimp	1.47
6	Development of innovative project to enhance the fish/shrimp	2.17
	Sub Total (C)	3.64
	Mizoram	
1.	Setting up of Brood Fish Bank	8.57
	Maharashtra	
1.	Establishment of Small scale shrimp Hatchery	1.50
	Grand Total	1725.11

Annexure -III

Stock assessment carried out by the FSI are detailed below:

Table 1. Resource potential of 200-500 m of different regions of mainland Indian EEZ

Region	Potential (t)
Northwest coast (Latitude 15-23° N)	25366
Southwest coast (Latitude 7-15° N)	58249
Southeast coast (Latitude 10-15° N)	5672
Northeast coast (Latitude 15-23° N)	8174
Total	97461

Table 2. Potential Yield (t) of the pelagic and demersal resources in 0-200 and 200-500 m depth zones

Resource	0-200 m	200-500 m	Total
Demersal resources	2209281	89000	2298281
Pelagic resources	2623366	8461	2631827
Mixed resources	91369	-	91369
Total	4924016	97461	5021477

Table 3. Resource potential of the oceanic resources

Species	Potential (t)
Yellowfin tuna	83500
Skipjack tuna	99500
Bigeye tuna	420
Albacore	112
Swordfish	6500
Sailfish	5200
Marlins	6600
Pelagic sharks	25000
Other species (barracuda, dolphin fish, wahoo, pelagic rays etc.)	4000
Total	230832

Table 4. Potential Yield of Andaman and Nicobar and Lakshadweep Island groups

Island group	Potential Yield (t)
Andaman and Nicobar waters	47,463
Lakshadweep	73,590
Total	1,21,053

Table 5. Summary of potential yield estimations for the Indian EEZ

Resource	Potential yield (t)
Demersal resources (mainland)	2298281
Pelagic resources (mainland)	2631827
Lakshadweep (excluding oceanic resources)	14490
A&N Islands (excluding oceanic resources)	43794
Oceanic (for entire EEZ)	230832
Others	91369
Total	5310593

Table 6. The MSY (t) estimated for different demersal resources in 200-500m depth zone

Sl. No	Resource	NW (15-23)	SW (7-15)	SE (10-15)	NE (15-22)	Total
1	Trigger fishes		118			118
2	Cat fishes	185		1		186
3	Black ruff		9396	1958	828	12182
4	Crabs		4596	636	490	5722
5	Cuttlefish	112	8			120
6	Decapterids	10459	7	133		10599
7	Deep sea lobster		137	9		146
8	Deep sea shrimp	196	6075	488	1687	8445
9	Deep sea shark		784	83	4	872
10	Sciaenids	46		6	13	65
11	Eel		97	3	3	104
12	Cobia	7				7
13	Snake mackerel		8108	20	36	8164
14	Flat fishes		6	18	21	45
15	Green eyes		6504	529	4	7037
16	Jellyfish		74	21	17	112
17	Groupers	86	13			98
18	Lantern fishes		726			726
19	Pony fishes	39		1		40
20	Lesser sardines			2		2

21	Lizardfishes	450	218	7	3	678
22	Lobsters		1			1
23	Molluscan shells			7	44	51
24	Moonfish		3	0		3
25	Threadfin breams	464	3	3	6	476
26	Octopus		257	9		265
27	Other deepsea fishes	77	7198	493	1598	9366
28	Other perches		1360			1360
29	Other scombroids		36	1		37
30	Other demersal fishes	77	251	2	5	335
31	Monocle bream	85				85
32	Shrimps		727	1		728
33	Bulls eye (Priacanthids)	11953	629	1148	3261	16991
34	Indian driftfish		404	1		404
35	Rat tail		57			57
36	Rays		295	1		296
37	Shark	43	373	2		418
38	Skate		3			3
39	Squids	562	1981	6	11	2559
40	Cusk eels			3	13	17
41	Goat fishes (Upeneids)	80				80
42	Emperor fish			1		1
	Demersal total	24921	50444	5592	8043	89000

	Pelagic resources					
1	Anchovies	54				54
2	Barracuda	45	29	2	2	78
3	<i>Caranx</i> sp.			2		2
4	Mackerel	277		3		280
5	Misc. fishes	69	3200	65	129	3463
6	Ribbon fishes		4577	7		4584
7	Wolf herrings			1		1
	Pelagic total	445	7805	80	131	8461
	Grand total	25366	58249	5672	8174	97461

The tuna and allied resources data provided by the FSI to the IOTC for the past three years is given below:

Tuna and allied resources nominal catch – gearwise (in tonnes) from the Coastal fishery, 2016

Fish / group	Small purse seine	Gillnet	Gillnet/longline	Small longline	Tuna purse seine	Ring net	Trawl
1.Yellowfin Tuna	1	8281	5304	2001	263	22	841
2.Skip jack Tuna	0	11698	2308	1164	2	510	551
3.Big Eye Tuna	0	1	0	14	0	0	15
4.Longtail Tuna	1	7004	27	39	636	0	383
5.Kawakawa	3	11507	1462	1741	14733	782	5165
6.Bullet Tuna	11	2322	9	1526	1564	174	899
7.Frigate tuna	0	3036	123	321	3200	9	211
8.Bonito	0	248	43	32	122	0	20
9.King Seerfish	71	11909	364	3060	2800	409	18911
10.Spotted Seerfish	60	9354	25	852	285	1221	5038
11.Wahoo	0	70	56	54	0	0	0
12.Sailfish	5	3159	1358	639	15	0	971
13.Swordfish	0	199	987	225	0	0	280
14.Black Marlin	0	2204	1248	1327	0	0	2399
15.Blue Marlin	0	0	0	0	0	0	0
16.Striped Marlin	0	0	0	0	0	0	0
17.Oceanic Shark	665	8244	3418	1068	201	314	8423
18.Ray	0	0	0	0	0	0	0
19.Dolphin Fish	0	0	0	0	0	0	0
20.Barracuda	0	0	0	0	0	0	0
21.Miscellaneous	0	52	84	7	0	56	243
Total	817	79288	16816	14070	23821	3497	44350

(Source: CMFRI, State and UT department of fisheries, 2016)

Tuna and allied resources catch (in kg) from the tuna longliners (East and West coast) - Oceanic fishery, 2016

Fish / group	FSI longline vessels	LOP vessels	Total
1.Yellowfin Tuna	9237	As per National Policy on Marine Fisheries (NPMF) 2017. LOP vessels are not permitted to operate in Indian waters.	9237
2.Skip jack Tuna	272		272
3.Big Eye Tuna	0		0
4.Longtail Tuna	0		0
5.Kawakawa	0		0
6.Bullet Tuna	0		0
7.Frigate tuna	0		0
8.Bonito	30		30

9.King Seerfish	0		0
10.Spotted Seerfish	0		0
11.Wahoo	25		25
12.Sailfish	1309		1309
13.Swordfish	1092		1092
14.Black Marlin	307		307
15.Blue Marlin	786		786
16.Striped Marlin	0		0
17.Oceanic Shark	3804		3804
18.Ray	543		543
19.Dolphin Fish	777		777
20.Barracuda	57		57
21.Miscellaneous	360		360
Total	19584		19584

(Source: FSI survey results,
2016)

Tuna and allied resources nominal catch – gear-wise (in tonnes) from the Coastal and oceanic fishery 2017

Fish / group	Long line	Bag net	Boat seine	Gillnet	Gillnet/ Hooks & Lines	Hooks & Lines	Purse seine	Ring seine	Trawl net	Trawl / Hooks & Lines	Pole & line	Others	Total
Bullet tuna	–	–	560.00	2,057.00	9.00	1,514.00	6,757.00	154.00	255.00	–	–	1.00	11,307.00
Longtail tuna	–	–	–	5,969.00	26.00	53.00	545.00	–	37.00	719.00	–	–	7,349.00
Kawakawa	–	76.00	395.00	8,939.00	527.00	2,786.00	11,202.00	1,581.00	2,022.00	151.00	–	1.00	27,680.00
Frigate tuna	75.00	–	97.00	2,669.00	81.00	727.00	1,401.00	201.00	155.00	–	90.00	3.00	5,499.00
Oriental bonito	–	–	–	722.00	32.00	164.00	–	–	190.00	–	–	–	1,108.00
Narrow – barred Spanish mackerel	0.10	294.00	15.00	12,449.00	100.00	2,898.00	4,340.00	163.00	9,762.00	102.00	–	46.00	30,169.10
Indo-Pacific king mackerel	–	329.00	52.00	10,059.00	1.00	762.00	337.00	572.00	6,019.00	–	–	31.00	18,162.00
Wahoo	–	–	–	138.00	26.00	52.00	–	–	51.00	–	–	1.00	268.00
Yellowfin tuna	771.00	–	–	6,672.00	2,284.00	2,405.00	463.00	11.00	318.00	1,258.00	420.00	95.00	14,697.00
Skipjack tuna	0.10	–	–	7,122.00	1,015.00	1,410.00	–	792.00	186.00	34.00	7,762.00	1.00	18,322.10
Big Eye tuna	89.00	–	–	–	–	–	–	–	–	–	–	–	89.00
Marlin	5.60	–	–	727.00	263.00	917.00	–	–	120.00	–	–	–	2,032.60
Blue Marlin	0.10	–	–	–	–	–	–	–	–	–	–	–	0.10

Sailfish	12.80	-	-	3,983.00	1,168.00	1,184.00	137.00	1.00	272.00	95.00	-	-	6,852.80
Sword fish	0.70	-	-	1,614.00	589.00	223.00	-	-	36.00	-	-	-	2,462.70
Pelagic sharks	35.00	916.00	9.00	7,917.00	1,257.00	600.00	244.00	95.00	7,867.00	17.00	-	26.00	18,983.00
Barracuda	0.10	1.00	181.00	3,655.00	-	955.00	874.00	282.00	26,960.00	-	-	429.00	33,337.10
Rays	0.80	-	-	-	-	-	-	-	-	-	-	-	0.80
Others	0.50	-	104.00	142.00	7.00	26.00	-	-	3,297.00	46.00	-	-	3,622.50
Total	990.80	1,616.00	1,413.00	74,834.00	7,385.00	16,676.00	26,300.00	3,852.00	7,547.00	2,422.00	8,272.00	634.00	2,01,941.80

(Source: FSI, CMFRI, State and UT Department of Fisheries, 2017)

Tuna and allied resources nominal catch – gear-wise (in tonnes) from the Coastal and oceanic fishery 2018

Fish/group	Beach seine	Gillnet	Small longline	Longline-cum-gillnet	Ring seine	Small purse seine	Trawl	Troll	Pole and line	Hand line	Harpoon	Exploratory longline	Total
<i>T. albacares</i>		11329.6	6943.4	5534.1	1200.5	216.1		2064	2053.6	8139.4		7.3	37488.1
<i>K. pelamis</i>		16930.3	1521.7	2656.8	769.6			1341.3	9567.1	3600.6		0.2	36387.7
<i>T. obesus</i>		38.1	190.3					14.5	214.6	152.8			610.4
<i>M. nigricans</i>												1	1
<i>M. indica</i>		1337.9	3426.2	604.8				83		0.6	0.2	0.5	5453.1
<i>Makaira</i> spp.												0.4	0.4
<i>I. platypterus</i>		4580.7	2554.6	2155.8	2.9	72.2		640.2		5.9	12	1.8	10025.9
<i>X. gladius</i>		935.7	364.7	979.7				595.1		0.2	0.3	1.1	2876.7
<i>S. commerson</i>	15.3	10051.2	4485.6	667.9	1279.8	3728.9	9731.1						29959.9
<i>S. guttatus</i>	222.2	8364.5	1429.3	10.6	161.1	780	4133.7						15101.3
<i>A. thazard</i>		2434.3	389.3	268.6	137.4	4779.9	91.3		450	255.2			8806
<i>E. affinis</i>	80.2	12246.1	2028.9	1047.5	3880.6	10764.4	2695.5		314.7	150			33208
<i>T. tonggol</i>		6223.2	141.6	4.8		1150	158.6						7678.3
<i>A. rochei</i>		2123.6	597.5	186.4	741.3	4447.7	200.3						8296.8
Pelagic sharks		28	911.5							6.2	3.1	10.5	959.3
Manta ray												0.2	0.2
Dolphinfish												0.2	0.2
Barracuda		5866					3911					0.2	9777.2
others		2021.5	58							25.1	192.5	0.2	2297.3
Total	317.6	84510.9	25042.6	14117.1	8173.1	25939.2	20921.5	4738.1	12600	12336.1	208.1	23.5	208927.8

(Source: FSI, CMFRI, State and UT Department of Fisheries, 2018)

**STANDING COMMITTEE ON AGRICULTURE
(2019-20)**

MINUTES OF THE NINETEENTH SITTING OF THE COMMITTEE

The Committee sat on Wednesday, the 19th February, 2020 from 1310 hours to 1405 hours in Committee Room "3", Extension to Parliament House Annexe (Block-A), New Delhi.

PRESENT

Shri Parvatagouda Chandanagouda Gaddigoudar – Chairperson

MEMBERS

LOK SABHA

2. Shri Afzal Ansari
3. Shri A. Ganeshamurthi
4. Shri Devji M. Patel
5. Shri Bheemrao Baswanthrao Patil
6. Shri Pocha Brahmananda Reddy
7. Shri Devendra Singh (Bhole)
8. Shri Virendra Singh
9. Smt. Shardaben A. Patel.

RAJYA SABHA

10. Shri Partap Singh Bajwa
11. Shri Ram Nath Thakur
12. Shri Vaiko
13. Smt. Chhaya Verma
14. Shri Harnath Singh Yadav

SECRETARIAT

- | | | | |
|----|-------------------|---|---------------------|
| 1. | Shri Shiv Kumar | – | Joint Secretary |
| 2. | Smt. B. Visala | – | Director |
| 3. | Smt. Juby Amar | – | Additional Director |
| 4. | Shri Sumesh Kumar | – | Deputy Secretary |

REPRESENTATIVES OF MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(DEPARTMENT OF FISHERIES)

- | | | |
|----|-------------------------|-----------------------|
| 1. | Smt. Rajni Sekhri Sibal | Secretary (Fisheries) |
| 2. | Shri Bimbadhar Pradhan, | AS&FA |
| 3. | Dr. J.K. Jena | DDG(Fisheries) |
| 4. | Shri Sagar Mehra | JS(Inland Fisheries) |
| 5. | Dr. Juijavarapu Balaji | JS(Marine Fisheries) |

NATIONAL FISHERIES DEVELOPMENT BOARD (NFDB)

Smt. I. Rani Kumudini Chief Executive

CENTRAL INSTITUTE OF COASTAL ENGINEERING FOR FISHERY (CICEF)

Shri N. Venkatesh Prasad Director

CENTRAL INSTITUTE OF FISHERIES NAUTICAL AND ENGINEERING TRAINING (CIFNET)

Shri A.K. Choudhary Director

NATIONAL INSTITUTE OF FISHERIES POST HARVEST TECHNOLOGY AND TRAINING
(NIFPHATT)

Shri Jai Singh Meena Director

FISHERY SURVEY OF INDIA

Dr. L. Ramlingam DDG(Fisheries) and DG (FSI)

2. At the outset, the Chairperson welcomed the Members and the Representatives of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) to the Sitting of the Committee convened for examination of DFG (2020-21) of the Department and apprised them of the confidentiality of the proceedings.

3. After the introduction, a Powerpoint-presentation was made by the Representatives of the Department. Thereafter, the Committee raised several issues/points as briefly mentioned below and sought clarifications/information thereon from the Department:

- (i). Need to increase funds to support poor and vulnerable fishermen;
- (ii). Need to allocate sufficient funds to raise fish production to 20 MMT;

- (iii). Need to provide Housing Units to fishermen under Pradhan Mantri Awaas Yojana (PMAY) as also the Scheme of the Ministry meant for this specific purpose;
- (iv). Need to ensure proper utilisation of funds under Scheduled Caste Sub-Plan (SCSP) and TSP (Tribal Sub-plan);
- (v). Need to raise spending by the Department under FIDF (Fisheries & Aquaculture Development Fund);
- (vi). Need to replace ageing vessels/tractors under FSI (Fishery Survey of India); and
- (vii). Need to tackle rising pollution in rivers to arrest decline in fish population.

4. The Representatives of the Department responded to most of the queries raised by the Members. The Chairperson thanked the witnesses for sharing valuable information with the Committee on the Subject and directed them to furnish the replies to the queries raised by the Members which remain unanswered and in respect of information which was not readily available with them to the Committee Secretariat.

The Committee then adjourned.
(A copy of the Verbatim Proceedings of the Sitting has been kept)

STANDING COMMITTEE ON AGRICULTURE

(2019-20)

MINUTES OF THE TWENTY SECOND SITTING OF THE COMMITTEE

The Committee sat on Thursday, the 12th March, 2020 from 1500 hrs. to 1545 hrs. in the Committee Room '139', First Floor, Parliament House Annexe, New Delhi.

PRESENT

Shri Parvatagouda Chandanagouda Gaddigoudar– Chairperson

MEMBERS

LOK SABHA

2. Shri Afzal Ansari
3. Shri Kanakmal Katara
4. Shri Abu Taher Khan
5. Dr. Amol Ramsing Kolhe
6. Shri Mohan Mandavi
7. Smt. Shardaben Anilbhai Patel
8. Shri Bheemrao Baswanthrao Patil
9. Shri Vinayak Bhaurao Raut
10. Shri Mohammad Sadique
11. Shri V.K. Sreekandan
12. Shri Ram Kripal Yadav

RAJYA SABHA

13. Shri Kailash Soni
14. Shri Vaiko
15. Shri R. Vaithilingam
16. Smt. Chhaya Verma

SECRETARIAT

- | | | | |
|----|-----------------|---|---------------------|
| 1. | Shri Shiv Kumar | – | Joint Secretary |
| 2. | Smt. B. Visala | – | Director |
| 3. | Smt. Juby Amar | – | Additional Director |

2. At the outset, Chairperson welcomed the Members to the Sitting of the Committee. Thereafter, the Committee took up for consideration the followings Reports:

* (i) XXXX XXXX XXXX XXXX XXXX

(ii) Draft Report on 'Demands for Grants (2020-21)' of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries);

* (iii) XXXX XXXX XXXX XXXX XXXX

3. After some deliberations, the Committee adopted the Draft Reports without any modifications and authorized the Chairperson to finalize and present these Reports to Parliament.

The Committee then adjourned.

*Matter not related to this Report